

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|----|--------------------|---|--------------------------------|---|
| 1 | ARBP/000018/2020 | M/S. DIBYAJYOTI MINES AND INFRASTRUCTURE LTD. VS ORISSA MANGANESE AND MINERALS LTD. | DEBASIS TRIPATHY VS | // () |
| 2 | BLAPL/0004697/2020 | PARICHAYA LAHAJAL VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | JUNAGARH /132 /2020 () // |
| 3 | BLAPL/0004698/2020 | UTTAM SINGH VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | NANDAPUR /40 /2015 () // |
| 4 | BLAPL/0004699/2020 | PRAFULLA SISA VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | MACHHKUND /40 /2020 () // |
| 5 | BLAPL/0004700/2020 | MAKARDHWAJA BARGE VS STATE OF ODISHA(VIG.) | JAGABANDHU SAHU VS | SAMBALPUR VIGILANCE /17 /2020 () // |
| 6 | BLAPL/0004701/2020 | GANESH GOUDA VS STATE OF ODISHA | S.K.MOHANTY VS | CHATRAPUR /78 /2003 () // |
| 7 | BLAPL/0004702/2020 | TEKA CHANDRA @ TEKA @ TOKA CHANDRASWAMI VS STATE OF ODISHA | SMANJHI PRAKASH MOHANTY VS | /25 /2020 () // |
| 8 | BLAPL/0004703/2020 | BALARAM JANI VS STATE OF ODISHA | SACHIDANANDA DASH VS | DASMANTAPUR /121 /2019 () // |
| 9 | BLAPL/0004704/2020 | INDRAJIT SENAPATI VS STATE OF ODISHA | SACHIDANANDA DASH VS | POTTANGI /4 /2020 () // |
| 10 | BLAPL/0004705/2020 | DEBADUTTA NAIK @ DEBU NAIK VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | CHAMPUA /77 /2020 () // |
| 11 | BLAPL/0004706/2020 | JYOTI PRAKASH NAIK VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | CHAMPUA /77 /2020 () // |

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| 12 | BLAPL/0004707/2020 | SANGRAM GOUDA @ MUNA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHANDAGIRI P.S. /356 /2020 () // |
| 13 | BLAPL/0004708/2020 | GANESH @ BULU NAYAK @ BULU @ GANESH VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | GOLANTHARA (BERHAMPUR) /145 /2019 () // |
| 14 | BLAPL/0004709/2020 | PRATAP KUMAR PARIDA @ KALU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHANDAGIRI P.S. /356 /2020 () // |
| 15 | BLAPL/0004710/2020 | NIMAI DIP @ NIMAI DEEP VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | barpalli /129 /2019 () // |
| 16 | BLAPL/0004711/2020 | HAPPY @ SUDHANSU MAHAPATRA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KANAS /149 /2019 () // |
| 17 | BLAPL/0004712/2020 | MITHUN MANDAL VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | BAUNISUNI /151 /2019 () // |
| 18 | BLAPL/0004713/2020 | ROCKY KUMAR PANIGRAHI VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | BADABAZAR /102 /2017 () // |
| 19 | BLAPL/0004714/2020 | BIKASH DORA VS STATE OF ODISHA | TRILOCHAN NANDA VS | BIJEPUR /116 /2020 () // |
| 20 | BLAPL/0004715/2020 | MANAMOHAN MOHAPATRA VS STATE OF ODISHA | A. K. SASMAL VS | CUTTACK SADAR /243 /2016 () // |
| 21 | BLAPL/0004716/2020 | AJARA @ AJARAJ MALLICK VS STATE OF ODISHA | GYANALOKA MOHANTY VS | RAIKIA /11 /2020 () // |
| 22 | BLAPL/0004717/2020 | DILLIP MOHARANA VS STATE OF ODISHA | MANASH RANJAN NAYAK VS | NAUGAON /31 /2020 () // |
| 23 | BLAPL/0004718/2020 | NARESH KANHAR | RAMDAS ACHARY | PHIRINGIA /18 /2020 |

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| | | VS STATE OF ODISHA | VS | () // |
| 24 | BLAPL/0004719/2020 | MUNA @ RADHAMOHAN BISWAL VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | ASTARANGA /99 /2019 () // |
| 25 | BLAPL/0004720/2020 | LITU NAYAK VS STATE OF ODISHA | IMRAN KHAN VS | MARKAT NAGAR /105 /2020 () // |
| 26 | BLAPL/0004721/2020 | DILLIP MAHARANA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | PANDAPADA /15 /2020 () // |
| 27 | BLAPL/0004722/2020 | SARATA PATRA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | TELKOI /47 /2020 () // |
| 28 | BLAPL/0004723/2020 | RAMESH DEHURY @ MITU DEHURI VS STATE OF ODISHA | PARTHA SARATHI DAS VS | DAITARI /32 /2017 () // |
| 29 | BLAPL/0004724/2020 | DILLIP @ DILESWAR BANICHUL VS STATE OF ODISHA | A.K. SAHOO VS | DEOGARH /135 /2020 () // |
| 30 | BLAPL/0004725/2020 | BABAN BEHERA@BIJAYA BEHERA VS STATE OF ODISHA | M/S.BASANTA KUMAR DAS VS | DHARMASALA /440 /2018 () // |
| 31 | BLAPL/0004726/2020 | SUKANTA MALK@JAYANT MALIK VS STATE OF ODISHA | M/S.UDIT RANJAN JENA VS | /54 /2020 () // |
| 32 | BLAPL/0004727/2020 | KUNA NAYAK VS STATE OF ODISHA | M/S.JITENDRA SAMANTARAY VS | CHATRAPUR /131 /2017 () // |
| 33 | BLAPL/0004728/2020 | SANTOSH KUMAR BEHURIA VS STATE OF ODISHA | M/S.DHARANIDHAR NAYAK VS | BHADRAK RURAL /218 /2020 () // |
| 34 | BLAPL/0004729/2020 | ANIL JAGAT VS | A.K. SAHOO VS | BARGARH /292 /2018 () |

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| 35 | BLAPL/0004730/2020 | STATE OF ODISHA BHIMA @ NIRMALA PRADHAN VS | A.K. SAHOO VS | // BALIAPANDA /52 /2020 () |
| 36 | BLAPL/0004731/2020 | STATE OF ODISHA SIDA SOREN VS | JAYAKRISHNA MOHAPATRA VS | // KHUNTA /56 /2018 () |
| 37 | BLAPL/0004732/2020 | STATE OF ODISHA SANTANU PARIDA VS | JAYAKRISHNA MOHAPATRA VS | // KULIANA /52 /2020 () |
| 38 | BLAPL/0004733/2020 | STATE OF ODISHA MUNA GARADA @ HARIJAN VS | B.R. TRIPATHY VS | // TENTULIKHUNTI /91 /2013 () |
| 39 | BLAPL/0004734/2020 | STATE OF ODISHA BHAGABAN SAHOO VS | RAMESH CH. BEHERA VS | // MOTANGA /133 /2020 () |
| 40 | BLAPL/0004735/2020 | STATE OF ODISHA DINAMANI RAUTRAY VS | PARTHA SARATHI NAYAK VS | // JEYPORE VIGILANCE /15 /2020 () |
| 41 | BLAPL/0004736/2020 | STATE OF ODISHA INNOCENT EKKA VS | PABITRA KUMAR NAYAK VS | // BISRA /92 /2018 () |
| 42 | BLAPL/0004737/2020 | STATE OF ODISHA ASHISH MALLICK VS | UNMESH CHANDRA JENA VS | // / /0 () |
| 43 | BLAPL/0004738/2020 | STATE OF ODISHA RAMESH CHANDRA NAYAK VS | S. ROUT VS | // TIGIRIA /56 /2017 () |
| 44 | BLAPL/0004739/2020 | STATE OF ODISHA SAILESH PANDEY VS | SARATHI JYOTI MOHANTY VS | // BHATILI /54 /2017 () |
| 45 | BLAPL/0004740/2020 | STATE OF ODISHA BABLU NAG VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | // BHATILI /77 /2018 () // |

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| 46 | BLAPL/0004741/2020 | NARSINGHA MOHANTY VS STATE OF ODISHA | S.K. BHANJADEO VS | RAMBHA (KHALLIKOTE) /173 /2020 () // |
| 47 | BLAPL/0004742/2020 | MANORANJAN NAYAK @ NAIK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | CHHENDIPADA /147 /2018 () // |
| 48 | BLAPL/0004743/2020 | TEMUDU DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BOLANI /6 /2020 () // |
| 49 | BLAPL/0004744/2020 | PRASANT MAHAKUD VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHIRINGIA /22 /2020 () // |
| 50 | BLAPL/0004745/2020 | SK. TABARAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 () // |
| 51 | BLAPL/0004746/2020 | KALIA @ DHARMENDRA BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KHAJURIPADA /77 /2019 () // |
| 52 | BLAPL/0004747/2020 | KAMALUDDIN KHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 () // |
| 53 | BLAPL/0004748/2020 | BENUDHAR DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHULBANI SADAR /40 /2016 () // |
| 54 | BLAPL/0004749/2020 | SUMANTA KHATUA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /28 /2015 () // |
| 55 | BLAPL/0004750/2020 | RANBIR SINGH @ BABAN VS STATE OF ODISHA | GOPAL KRISHNA MAHANTY VS | KORAPUT TOWN /142 /2020 () // |
| 56 | BLAPL/0004751/2020 | BAPI @ JAYAKRUSHNA BEHERA VS STATE OF ODISHA | DEEPAK KUMAR SAHOO VS | DERABIS /93 /2020 () // |
| 57 | BLAPL/0004752/2020 | LUCKY @ SAMIR JENA @ SAMEER JENA | J.K. KHUNTIA | SAHADEV KHUNTA /61 /2020 |

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|----|--------------------|---|--------------------------|--------------------------------------|
| | | VS | VS | () |
| 58 | BLAPL/0004753/2020 | STATE OF ODISHA AJU @ AJAYA PATRA | SURYAKANTA DWIBEDI | // BARIPADA TOWN /267 /2017 |
| | | VS | VS | () |
| 59 | BLAPL/0004754/2020 | STATE OF ODISHA KUNA GOCHHAYAT | SOUBHAGYA KUMAR DASH | // KANTABANIA PS /34 /2020 |
| | | VS | VS | () |
| 60 | BLAPL/0004755/2020 | STATE OF ODISHA SUNIL PATRA | SOUBHAGYA KU. DASH | // ADVA /65 /2019 |
| | | VS | VS | () |
| 61 | BLAPL/0004756/2020 | STATE OF ODISHA DINESH DEHURY | SUSANTA KUMAR BARAL | // ANANDAPUR /29 /2020 |
| | | VS | VS | () |
| 62 | BLAPL/0004757/2020 | STATE OF ODISHA ARABINDA NAIK | SURESH KUMAR JENA | // / /0 |
| | | VS | VS | () |
| 63 | BLAPL/0004758/2020 | STATE OF ODISHA TULSIRAM YADAV | TRILOCHAN NANDA | // KANTAMAL /75 /2017 |
| | | VS | VS | () |
| 64 | BLAPL/0004759/2020 | STATE OF ODISHA THOMAS NAYAK | TUKUNA KU MISHRA | // MOHANA /189 /2019 |
| | | VS | VS | () |
| 65 | BLAPL/0004760/2020 | STATE OF ODISHA PRAKASH BEHERA | SURYAKANTA DWIBEDI | // PHIRINGIA /111 /2016 |
| | | VS | VS | () |
| 66 | BLAPL/0004761/2020 | STATE OF ODISHA LAMBODHAR SABAR | TUKUNA KUMAR MISHRA | // MOHANA /43 /2020 |
| | | VS | VS | () |
| 67 | BLAPL/0004762/2020 | STATE OF ODISHA SUKURA @ SURJYA KUMAR ROUT | UMAKANTA BARIK | // SINGLA /50 /2020 |
| | | VS | VS | () |
| 68 | BLAPL/0004763/2020 | STATE OF ODISHA HRUSHIKESH SWAIN | S. K. BHANJADEO | // RAMBHA (KHALLIKOTE) /173 /2020 |
| | | VS | VS | () |

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|----|--------------------|---|----------------------------|---|
| 69 | BLAPL/0004764/2020 | STATE OF ODISHA KUSU MURMU VS | NIRANJAN LENKA VS | // RASGOBINDPUR /27 /2016 () |
| 70 | BLAPL/0004765/2020 | STATE OF ODISHA PREMANANDA SUNA VS | UMAKANTA BARIK VS | // BHAWANIPATNA SADAR /310 /2019 () |
| 71 | BLAPL/0004766/2020 | STATE OF ODISHA RAI DURGA VS | PUSPAMITRA MOHAPATRA VS | // MOTU /36 /2018 () |
| 72 | BLAPL/0004767/2020 | STATE OF ODISHA USMAN ANSARI VS | PANCHANAN PANIGRAHI VS | // RAYAGADA SADAR /21 /2020 () |
| 73 | BLAPL/0004768/2020 | STATE OF ODISHA BINOD DEEPA VS | BIBHU PRASAD MOHANTY VS | // KANTAMAL /115 /2019 () |
| 74 | BLAPL/0004769/2020 | STATE OF ODISHA RANJAN KUDEI @ KABI VS | BIBHU PRASAD MOHANTY VS | // MANAMUNDA /26 /2020 () |
| 75 | BLAPL/0004770/2020 | STATE OF ODISHA KUNMUN @ BHAKTA BALLAV DASH VS | KARUNAKAR GAYA VS | // KONARK /50 /2020 () |
| 76 | CMAPL/0000208/2020 | STATE OF ODISHA DIVISIONAL MANAGER, N.I.A.CO.LTD VS | ADV. VS | // () // |
| 77 | CMP/0000411/2020 | SUSHIL KU.NAYAK KAILASH MALLICK VS | PRAFULLA KUMAR JENA VS | // () // |
| 78 | CMP/0000412/2020 | PADMA CHARAN MALLICK LAKSHMIDHAR MISHRA VS | AUROVINDA MOHANTY VS | // () // |
| 79 | CMP/0000413/2020 | SUSHANTA KUMAR PANIGRAHI RAJIB PANDA VS | AMIYA KUMAR TARAI VS | // () // |
| | | KELU PANDA | | // |

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|-----------|---------------------|--|---------------------------------|--|
| 80 | CONTAC/0000005/2020 | GITA RANI PADHI VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 81 | CONTC/0002619/2020 | SUBRAT KUMAR BARIK VS D.K.SINGH | ADV. VS | // 0 // |
| 82 | CONTC/0002620/2020 | NAKULA PRADHAN VS CHITHRA ARUMUGAM | ROHIT RANJAN RAY VS | // 0 // |
| 83 | CONTC/0002621/2020 | GOPABANDHU PADHI VS SURENDRA KUMAR | ADV. VS | // 0 // |
| 84 | CONTC/0002622/2020 | GOBARDHAN NAIK @ BANJARA VS SURENDRA KUMAR | ADV. VS | // 0 // |
| 85 | CONTC/0002623/2020 | BANK OF INDIA VS PRANAB KU.DAS | GURUDUTTA KAR VS | // 0 // |
| 86 | CONTC/0002624/2020 | BISIKESAN PRADHAN VS ASIT TRIPATHY | ADV VS | // 0 // |
| 87 | CONTC/0002625/2020 | ER.AMBIKA PRASAD BHATTA VS SANATAN NAYAK | ADV VS | // 0 // |
| 88 | CONTC/0002626/2020 | RANJAN KUMAR SAHOO VS M.MUTHUKUMAR | ADV VS | // 0 // |
| 89 | CONTC/0002627/2020 | SUSHIL KUMAR PANDEY VS M.MUTHUKUMAR | ADV VS | // 0 // |
| 90 | CONTC/0002628/2020 | GOBINDRA CHANDRA SATRUSAL VS M.MUTHUKUMAR | ADV VS | // 0 // |
| 91 | CONTC/0002629/2020 | MANAS KUMAR SAMAL | ADV | // |

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|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| 92 | CONTC/0002630/2020 | DR.M.MUTHUKUMAR BISWAJIT MUNDA | ADV | // |
| | | VS | VS | 0 |
| 93 | CONTC/0002631/2020 | DR.M.MUTHUKUMAR JOGAMAYA DASH | ADV | // |
| | | VS | VS | 0 |
| 94 | CONTC/0002632/2020 | CHITHRA ARUMUGAM KARTIK KUMAR BARIK | ADV | // |
| | | VS | VS | 0 |
| 95 | CONTC/0002633/2020 | BIRANCHI NARAYAN MOHANTY RABINDRA NATH MAHAPATRA | ADV | // |
| | | VS | VS | 0 |
| 96 | CONTC/0002634/2020 | BIRANCHI NARAYAN MOHANTY ANADI CHARAN SWAIN | SISHESWAR MALLIK | // |
| | | VS | VS | 0 |
| 97 | CONTC/0002635/2020 | CHITRA ARUMGAM PRAFULLA KU.SAHOO | ADV | // |
| | | VS | VS | 0 |
| 98 | CONTC/0002636/2020 | SAMBIT KUMAR GADNAIK SUSANTA KUMAR GHADEI | SARADA PRASANNA SARANGI | // |
| | | VS | VS | 0 |
| 99 | CONTC/0002637/2020 | DR.ASHOK KUMAR DASH BIBHU RANJAN PADHI | RAJENDRA KUMAR PRADHAN | // |
| | | VS | VS | 0 |
| 100 | CONTC/0002638/2020 | V.V.YADAV BIPIN BIHARI PRADHAN | ADV | // |
| | | VS | VS | 0 |
| 101 | CONTC/0002639/2020 | SURENDRA KUMAR GAGAN BIHARI SAHU | ADV | // |
| | | VS | VS | 0 |
| 102 | CONTC/0002640/2020 | SURENDRA KUMAR DR.ARKA KUMAR DAS MOHAPATRA | ADV | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 103 | CONTC/0002641/2020 | DR.DIPAK KUMAR BEHERA LATIKA PARIJA VS MERRY JONE | SIDHARTHA MISHRA 1 VS | // // 0 // |
| 104 | CONTC/0002642/2020 | SANJIB KUMAR SAHOO VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 105 | CONTC/0002643/2020 | NARMADA MOHANTY VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 106 | CONTC/0002644/2020 | GITA RANI PADHI VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 107 | CONTC/0002645/2020 | MAMATA PUROHIT VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 108 | CONTC/0002646/2020 | SARAD CHANDRA MUND VS STATE OF ORISSA | ADV VS | // 0 // |
| 109 | CONTC/0002647/2020 | BHASKARA PATEL VS STATE OF ODISHA | ADV VS | // 0 // |
| 110 | CONTC/0002648/2020 | PANDULAL BEHERA VS STATE OF ODISHA | ADV VS | // 0 // |
| 111 | CONTC/0002649/2020 | MANMATH KUMAR PARIDA VS PREMACHANDRA CHAUDHARY | ADV VS | // 0 // |
| 112 | CONTC/0002650/2020 | RABINARAYAN MOHANTY VS DR.G.KUNASEKARAN | ADV VS | // 0 // |
| 113 | CONTC/0002651/2020 | ACHYUTANANDA KAR VS ASHISH THAKARE | RAJIV KU.MAHANTA VS | // 0 // |

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| 114 | CONTC/0002652/2020 | BRUNDABAN DASH VS GANGADHAR PATRA | SANTANU KUMAR SARANGI VS | // 0 // |
| 115 | CONTC/0002653/2020 | SANTOSH KUMAR KALET VS BISHNUPADA SETHY | ADV VS | // 0 // |
| 116 | CONTC/0002654/2020 | DWARIKA NATH MISHRA VS CHITRA ARUMUGAM | P.K.PATTNAIK VS | // 0 // |
| 117 | CONTC/0002655/2020 | MADHUSUDAN BEHERA VS CHITHRA ARUMAGAM | BANABIHARI RAY VS | // 0 // |
| 118 | CONTC/0002656/2020 | SANTOSH KU.RAUT VS CHITRA ARUMUGAM | P.K.PATTNAYAK VS | // 0 // |
| 119 | CONTC/0002657/2020 | BISHNU MOHAN ROUT VS CHITHRA ARUMUGAM | BANABIHARI RAY VS | // 0 // |
| 120 | CONTC/0002658/2020 | ANANTA KUMAR MOHAPATRA VS CHITHRA ARUMAGAM | BANABIHARI RAY VS | // 0 // |
| 121 | CONTC/0002659/2020 | SANTOSH KU.PATRA VS CHITRA ARUMUGAM | P.K.PATTNAYAK VS | // 0 // |
| 122 | CONTC/0002660/2020 | SARAT KUMAR BARIK VS CHITHRA ARUMAGAM | BANABIHARI RAY VS | // 0 // |
| 123 | CONTC/0002661/2020 | ANTARYAMI MOHAPATRA VS CHITHRA ARUMUGAM | BANABIHARI RAY VS | // 0 // |
| 124 | CONTC/0002662/2020 | JAGANNATH BISWAL VS CHITRA ARUMUGAM | P.K.PATTNAYAK VS | // 0 // |
| 125 | CONTC/0002663/2020 | ADITYA SANKAR BISWAL | BANABIHARI RAY | // |

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| | | VS | VS | 0 |
| | | CHITHRA ARUMAGAM | | // |
| 126 | CONTC/0002664/2020 | A. MOHAN RAO DORA | P.K.PATTNAYAK | // |
| | | VS | VS | 0 |
| | | CHITRA ARUMUGAM | | // |
| 127 | CONTC/0002665/2020 | ASHOK KUMAR BEHERA | BANABIHARI RAY | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMAGAM | | // |
| 128 | CONTC/0002666/2020 | SUDHANSU SEKHAR PADHII | P.K.PATTNAYAK | // |
| | | VS | VS | 0 |
| | | CHITRA ARUMUGAM | | // |
| 129 | CONTC/0002667/2020 | DHARMENDRA MEKAP | BANABIHARI RAY | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMAGAM | | // |
| 130 | CONTC/0002668/2020 | SANTOSH KUMAR JENA | BANABIHARI RAY | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMAGAM | | // |
| 131 | CONTC/0002669/2020 | ABANINDRA LENKA | P.K.PATTNAYAK | // |
| | | VS | VS | 0 |
| | | CHITRA ARUMUGAM | | // |
| 132 | CONTC/0002670/2020 | ANJUSHREE JENA | BANABIHARI RAY | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMAGAM | | // |
| 133 | CONTC/0002671/2020 | PRASANA KUMAR DASH | P.K.PATTNAYAK | // |
| | | VS | VS | 0 |
| | | CHITRA ARUMUGAM | | // |
| 134 | CONTC/0002672/2020 | CHANDRAKANTA PATI | BANABIHARI RAY | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMAGAM | | // |
| 135 | CONTC/0002673/2020 | KAILASH CHANDRA SAHU | P.K.PATTNAYAK | // |
| | | VS | VS | 0 |
| | | CHITRA ARUMUGAM | | // |
| 136 | CONTC/0002674/2020 | BABAJI CHARAN ROUT | BANABIHARI RAY | // |
| | | VS | VS | 0 |

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| | | CHITHRA ARUMAGAM | | // |
| 137 | CONTC/0002675/2020 | RABINDRA KUMAR MOHANTY VS | ADV. VS | // 0 |
| | | P.K.PATTNAYAK | | // |
| 138 | CONTC/0002676/2020 | BHOBANI SAHU VS | P.K.PATTNAYAK VS | // 0 |
| | | CHITRA ARUMUGAM | | // |
| 139 | CONTC/0002677/2020 | CHAITANYA CHARAN SINGH VS | ADV VS | // 0 |
| | | SATRUGHNA BEHERA | | // |
| 140 | CONTC/0002678/2020 | RANJAN KUMAR NAYAK VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 141 | CONTC/0002679/2020 | SANTOSH KU.PANDA VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 142 | CONTC/0002680/2020 | BIBATSA KU.SAHU VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 143 | CONTC/0002681/2020 | PRASHANTA KUMAR PRADHAN VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 144 | CONTC/0002682/2020 | RANJIT KU.SAHOO VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 145 | CONTC/0002683/2020 | SUSANTA KU.PRADHAN VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 146 | CONTC/0002684/2020 | PRAFULLA CHANDRA SAHOO VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |
| 147 | CONTC/0002685/2020 | BIJAY KUMAR SAHOO VS | ADV VS | // 0 |
| | | CHITHRA ARUMUGAM | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 148 | CONTC/0002686/2020 | PRADEEP KU.PRADHAN VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 149 | CONTC/0002687/2020 | BHABANI SANKAR PRASAD SAHU VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 150 | CONTC/0002688/2020 | PABITRA MOHAN SAHOO VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 151 | CONTC/0002689/2020 | HADIBANDHU SAHU VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 152 | CONTC/0002690/2020 | DUKHISHYAM DEHURY VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 153 | CONTC/0002691/2020 | DHANESWAR SAHOO VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 154 | CONTC/0002692/2020 | KRUTIBAS SAMANTARAY VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 155 | CONTC/0002693/2020 | PANKAJ LOCHAN SAHOO VS CHITRA ARUMUGAM | ADV. VS | // 0 // |
| 156 | CONTC/0002694/2020 | SHYAM SUNDAR GOCHHI VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 157 | CONTC/0002695/2020 | PURNA CHANDRA RAJ GURU VS CHITHRA ARUMUGAM | ADV. VS | // 0 // |
| 158 | CONTC/0002696/2020 | SARAT KUMAR NAYAK VS CHITHRA ARUMUGAM | ADV VS | // 0 // |
| 159 | CONTC/0002697/2020 | PRADYUMNA KUMAR BEHERA | ADV | // |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 160 | CONTC/0002698/2020 | CHANDRA SEKHAR BARIK | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 161 | CONTC/0002699/2020 | MANARUCHI BHOI | ADV. | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 162 | CONTC/0002700/2020 | AJIT KU.MENDULI | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 163 | CONTC/0002701/2020 | NIRMAL KUMAR JENA | ADV. | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 164 | CONTC/0002702/2020 | DIBYALOCHAN MOHAPATRA | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 165 | CONTC/0002703/2020 | NATABARA MISHRA | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 166 | CONTC/0002704/2020 | KSHETRABASI MAHANTA | ADV. | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 167 | CONTC/0002705/2020 | PRASANTA KUMAR MOHANTY | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 168 | CONTC/0002706/2020 | RAMAKANTA BHANJA | K.K.SWAIN | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 169 | CONTC/0002707/2020 | HARA PRASAD DASH | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 170 | CONTC/0002708/2020 | GOURANGA CHARAN SWAIN | ADV | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|---|
| 171 | CONTC/0002709/2020 | CHITHRA ARUMUGAM GHANASHYAM PUROHIT VS | ADV. VS | // // 0 |
| 172 | CONTC/0002710/2020 | CHITHRA ARUMUGAM RAJ KISHORE BEHERA VS | ADV VS | // // 0 |
| 173 | CONTC/0002711/2020 | CHITHRA ARUMUGAM MOHAMMAD LUTFUR RAHEMAN VS | ADV VS | // // 0 |
| 174 | CONTC/0002712/2020 | CHITHRA ARUMUGAM UMESH CHANDRA PANDA VS | ADV. VS | // // 0 |
| 175 | CONTC/0002713/2020 | CHITHRA ARUMUGAM BAIKUNTHA CHARAN BHOL VS | ADV VS | // // 0 |
| 176 | CONTC/0002714/2020 | CHITHRA ARUMUGAM PUSPANJALI NAYAK VS | ADV. VS | // // 0 |
| 177 | CONTC/0002715/2020 | CHITHRA ARUMUGAM BIRANCHI PANDEY VS | ADV. VS | // // 0 |
| 178 | CONTC/0002716/2020 | CHITHRA ARUMUGAM BHAGABAT BEHERA VS | ADV. VS | // // 0 |
| 179 | CONTC/0002717/2020 | CHITHRA ARUMUGAM PADMARANI PRUSTY VS | K.K.SWAIN VS | // // 0 |
| 180 | CONTC/0002718/2020 | CHITHRA ARUMUGAM BRAJA KISHORE BISWAL VS | ADV. VS | // // 0 |
| 181 | CRLA/0000399/2020 | CHITHRA ARUMUGAM PRABINA BAG VS STATE OF ORISSA | A.K.MOHANTY B VS | // // 0 TITILAGARH /172 /2020 0 // |

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|-----|--------------------|--|-------------------------------|--|
| 182 | CRLA/0000400/2020 | CHANDAN MALLIK VS STATE OF ODISHA | RAMAKANTA PANDA VS | BALASORE SADAR /33 /2020 () // |
| 183 | CRLA/0000401/2020 | SISHUPAL MAJHI VS STATE OF ODISHA | UMAKANTA BARIK VS | KESINGA /82 /2015 () // |
| 184 | CRLA/0000402/2020 | GIRIDHAR GOUDA VS STATE OF ODISHA | H.K.MUND VS | TENTULIKHUNTI /32 /2020 () // |
| 185 | CRLA/0000403/2020 | SIDHESWAR SAHOO VS STATE OF ODISHA | P.R.CHHATOI VS | AIR FIELD P.S. /11 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000074/2020 |
| 186 | CRLA/0000404/2020 | BIKA @ SUBASH BISWAL VS STATE OF ODISHA | MANAS CHAND VS | TIRTOL /94 /2014 () // |
| 187 | CRLA/0000405/2020 | UMAKANTA SANDHA VS STATE OF ODISHA | ASWINI KUMAR DASH VS | MAHILA PS SAMBALPUR /12 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000010/2020 |
| 188 | CRLMA/0000110/2020 | ARABINDA SAHOO VS STATE OF ORISSA | MANAS CHAND VS | NIRAKARPUR /61 /2020 () // |
| 189 | CRLMC/0001160/2020 | DIPTI CH.NAYAK @ KAILASH CH.NAYAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | MOHANA /72 /2002 () // |
| 190 | CRLMC/0001161/2020 | SUSHILA BARLA VS STATE OF ODISHA | SARADA PRASANNA SARANGI VS | / /0 () // |
| 191 | CRLMC/0001162/2020 | RAJESH AGRAWAL@RAJESH KUMAR AGRAWAL VS STATE OF ODISHA | ANICHIDANNANDA PADHEE VS | BURLA /280 /2019 () // |
| 192 | CRLMC/0001163/2020 | PINTU BUKKA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |
| 193 | CRLMC/0001164/2020 | MANJIT DHALI | JUGALA KISHORE PANDA | MOTU /63 /2019 |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 194 | CRLMC/0001165/2020 | SAMBIT SEKHAR SAHU | SATYABRATA PANDA | BARGARH /34 /1999 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 195 | CRLMC/0001166/2020 | BALARAM SINGH YADAV | DEBARAJ MOHANTY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 196 | CRLMP/0000719/2020 | SANJUKTA SETHI | T.PANIGRAHI | / /0 |
| | | VS | VS | () |
| | | THE STATE OF ODISHA | | // |
| 197 | CRLMP/0000720/2020 | ANANTA KUMAR SETHI | T.PANIGRAHI | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 198 | CRLMP/0000721/2020 | TILOTTAMA PARIDA | M/S.A.K.RAY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 199 | CRLMP/0000722/2020 | OM PRAKASH BISWAL | AMULYA RATNA PANDA | JAJPUR SADAR /218 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 200 | CRLMP/0000723/2020 | MANORANJAN SAHOO | BYOMAKESH TRIPATHY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 201 | CRLMP/0000724/2020 | DIPTI RANJAN SHA | BYOMAKESH TRIPATHY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 202 | CRLMP/0000725/2020 | RATIKANTA SAHOO | BYOMAKESH TRIPATHY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 203 | CRLMP/0000726/2020 | TULASIRAM JAGAT | RAMDAS ACHARY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 204 | CRLMP/0000727/2020 | CHITTARANJAN BEHERA | SATYAJIT MOHAPATRA 2 | MAHILA P.S.(BBSR) /177 /2015 |
| | | VS | VS | () |

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|-----|--------------------|--|-----------------------------|-----------------------------------|
| 205 | CRLMP/0000728/2020 | STATE OF ODISHA JAYARAM REDDY VS | SURESH KUMAR PANDA VS | // / /0 () |
| 206 | CRLMP/0000729/2020 | STATE OF ODISHA MINAKSHI AGRAWAL VS | SARATHI JYOTI MOHANTY VS | // / /0 () |
| 207 | CRLMP/0000730/2020 | STATE OF ODISHA RAMA MAJHI VS | TUKUNA KU.MISHRA VS | // / /0 () |
| 208 | CRLMP/0000731/2020 | SUB COLLECTOR AND SDM, DHARAMGARH PRADEEP KUMAR NAIK VS | M/S.BASUDEV BARIK VS | // / /0 () |
| 209 | CRLMP/0000732/2020 | STATE OF ODISHA LAXMIDHAR BISWAL VS | S.K.PATTANAYAK VS | // / /0 () |
| 210 | CRLMP/0000733/2020 | STATE OF ODISHA NITYA KISHORE DAS VS | M/S.SUSHIL K.PATNAIK VS | // RAMACHANDI /31 /2019 () |
| 211 | FAO/0000604/2020 | STATE OF ODISHA DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS | PRASANTO KUMAR MAHALI VS | // // () |
| 212 | FAO/0000605/2020 | PRAMOD KU.BEHERA THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS | PRASANTO KUMAR MAHALI VS | // // () |
| 213 | FAO/0000606/2020 | GANGADHAR SETHI M/S. ORIENTAL INSURANCE CO. LTD. VS | ADAM ALI KHAN VS | // // () |
| 214 | MACA/0000489/2020 | RAJANIKANTA DORA D.M., ORIENTAL INSURANCE CO. LTD. VS | P.K.MAHALI VS | // // () |
| 215 | MACA/0000490/2020 | LILI PAL THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS | PRASANTO KUMAR MAHALI VS | // // () |
| | | EARNEST KU.BAKSH | | // |

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|-----------|-------------------|---|------------------------------------|--|
| 216 | MACA/0000491/2020 | BAJAJ ALLIANZ G.I.CO. LTD. VS KADAMBINI NAYAK | ADAM ALI KHAN VS | // 0 // |
| 217 | MACA/0000492/2020 | THE DIVISIONAL MANAGER, D.O. 1, M/S. ORIENTAL INSURANCE CO. LTD. VS JAYANTI KHADANGKEL | ORIENTAL INSURANCE CO. LTD. VS | // 0 // |
| 218 | MACA/0000493/2020 | THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS NARAYAN BARIK | NEW INDIA ASSURANCE CO. LTD. VS | // 0 // |
| 219 | MACA/0000494/2020 | ORIENTAL INSURANCE CO. LTD. VS NIRUPAMA PRADHAN | SUBRAT SATPATHY VS | // 0 // |
| 220 | MACA/0000495/2020 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS PUSPANJALI PRADHAN | SUBRAT SATPATHY VS | // 0 // |
| 221 | MACA/0000496/2020 | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS PINAKINI DASH | SUBRAT SATPATHY VS | // 0 // |
| 222 | MACA/0000497/2020 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS GORETI XESS @ BHENGRA | ORIENTAL INSURANCE CO. LTD. VS | // 0 // |
| 223 | MACA/0000498/2020 | THE LEGAL MANAGER, RELIANCE G.I.CO. LTD. VS KUNIMA PRADHAN | SUBRAT SATPATHY VS | // 0 // |
| 224 | MACA/0000499/2020 | THE DIVISIONAL MANAGER, D.O.L 1, M/S. NEW INDIA ASSURANCE CO. LTD. VS DILLIP KUMAR BEHERA | NEW INDIA ASSURANCE CO. LTD. VS | // 0 // |
| 225 | MACA/0000500/2020 | M/S. NEW INDIA ASSURANCE CO. LTD. VS BHABENI BEHERA | S.S.RAO VS | // 0 // |
| 226 | MACA/0000501/2020 | NATIONAL INSURANCE CO. LTD. VS PRASANT KU.ROUT | SABITA RANJAN PATTNAIK VS | // 0 // |
| 227 | MACA/0000502/2020 | IFFCO TOKIO GENERAL INSURANCE CO.LTD. VS ANUPAM DASH | ANUPAM DASH VS | // 0 // |

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|-----|---------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | GOPI KISAN NAG | | // |
| 228 | MACA/0000503/2020 | NATIONAL INSURANCE COMPANY LTD. | ANUMPAM DASH | // |
| | | VS | VS | 0 |
| | | LAMBODAR PRADHAN | | // |
| 229 | MACA/0000504/2020 | NATIONAL INSURANCE COMPANY LTD. | ANUPAM DASH | // |
| | | VS | VS | 0 |
| | | NIBEDITA MAOHANTY@DAS | | // |
| 230 | MACA/0000505/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD | B.N.UDGATA | // |
| | | VS | VS | 0 |
| | | HEMANTA KUMAR PRADHAN | | // |
| 231 | MACA/0000506/2020 | NATIONAL INSURANCE CO.LTD | B.N.UDGATA | // |
| | | VS | VS | 0 |
| | | KALPANA BHOI | | // |
| 232 | RSA/0000161/2020 | COMMISSIONER OF INDIAN RAILWAYS | PRATYUSHA NAIDU | // |
| | | VS | VS | 0 |
| | | SANTOSH KU.PANDA | | // |
| 233 | RSA/0000162/2020 | MINAKSHI SAHOO | PRAMOD KUMAR ROUSTRAY | // |
| | | VS | VS | 0 |
| | | SAI EDUCATIONAL AND CHARITABLE TRUST | | // |
| 234 | TRP(C)/0000122/2020 | SAROJINI NAYAK | PABITRA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | TAPAS RFANJAN GHADAI | | // |
| 235 | WA/0000412/2020 | SANTOSINI DASH | DHANANJAYA MUND | // |
| | | VS | VS | 0 |
| | | GM,EAST COST RLY. | | // |
| 236 | WA/0000413/2020 | RESERVE BANK OF INDIA | ASOK MOHANTY | // |
| | | VS | VS | 0 |
| | | BARIPADA URBAN CO-OPERATIVE BANK LTD.,BARIPADA | | // |
| 237 | WA/0000414/2020 | STATE OF ODISHA | SR.S.C. (S AND ME) | // |
| | | VS | VS | 0 |
| | | LALMANI PRADHAN | | // |
| 238 | WA/0000415/2020 | STATE OF ODISHA | SR.S.C.(S AND ME) | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 239 | WP(C)/0016196/2020 | SATYANANDA PADHAN SHRIDHAR SETHI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // // 0 // |
| 240 | WP(C)/0016197/2020 | BABULA DAS VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 241 | WP(C)/0016198/2020 | ASHOK KUMAR NAYAK VS STATE OF ORISSA | BISWABIHARI MOHANTY VS | // 0 // |
| 242 | WP(C)/0016199/2020 | DHIRENDRA KUMAR DAS VS STATE OF ODISHA | BHABANI SANKAR DAS VS | // 0 // |
| 243 | WP(C)/0016200/2020 | UDHAB MAJHI VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 244 | WP(C)/0016201/2020 | PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 245 | WP(C)/0016202/2020 | MANORANJAN NAYAK VS STATE OF ODISHA | BAIDHAR SAHOO VS | // 0 // |
| 246 | WP(C)/0016203/2020 | SUDHAKAR GOUDA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 247 | WP(C)/0016204/2020 | K.UMA @ K.UMA DEVI VS UNION OF INDIA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 248 | WP(C)/0016205/2020 | DILIP KUMBHAR VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 249 | WP(C)/0016206/2020 | SIMANCHAL MANDAL VS STATE OF ODISHA | MANAS PATI VS | // 0 // |

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|-----------|--------------------|--|---------------------------------|--|
| 250 | WP(C)/0016207/2020 | SUMANTA RANJAN PANDA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 251 | WP(C)/0016208/2020 | SUBAS CHANDRA DAS VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 252 | WP(C)/0016209/2020 | SUNIL KUMAR MOHAPATRA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 253 | WP(C)/0016210/2020 | SUMANTA RANJAN PANDA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 254 | WP(C)/0016211/2020 | SIRISH CHANDRA DAS VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 255 | WP(C)/0016212/2020 | DR.DIBAKAR SARANGI VS STATE OF ODISHA | K.K.SWAIN VS | // 0 // |
| 256 | WP(C)/0016213/2020 | HEMANTA KUMAR DUTTA VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 257 | WP(C)/0016214/2020 | DR.BIMAL CHARAN SWAIN VS STATE OF ODISHA | K.K.SWAIN VS | // 0 // |
| 258 | WP(C)/0016215/2020 | RAJ KISHORE NAYAK VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 259 | WP(C)/0016216/2020 | GANAPATI PARICHHA VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 260 | WP(C)/0016217/2020 | DR.RAJASHREE SWAIN VS UNION OF INDIA | TANMAY MISHRA VS | // 0 // |
| 261 | WP(C)/0016218/2020 | MAHESWAR PRADHAN | B.K.NAYAK | // |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0016219/2020 | MANGULI BEHERA | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0016220/2020 | AKSHAYA KUMAR TRIPATHY | V.NARASINGH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0016221/2020 | LAXMAN BEHERA | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0016222/2020 | NABIN BEHERA | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 266 | WP(C)/0016223/2020 | SUKANTI PRADHAN | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0016224/2020 | JAGATANAND MANGARAJ | JAGABANDHU SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0016225/2020 | AHALYA PARIDA | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0016226/2020 | SURENDRA KUMAR BEHERA | JAGABANDHU SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0016227/2020 | LATA SAHOO | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0016228/2020 | SUKANTI PRADHAN | B.K.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0016229/2020 | NARENDRA BISHI | JAGABANDHU SAHU | // |
| | | VS | VS | 0 |

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|-----|--------------------|---|---------------------------------|-----------------------------------|
| 273 | WP(C)/0016230/2020 | STATE OF ODISHA TRINATH SETHY VS | DIPTI RANJAN BHOKTA VS | // // 0 |
| 274 | WP(C)/0016231/2020 | STATE OF ODISHA BIJAYA KUMAR TIWARI VS | JAGABANDHU SAHU VS | // // 0 |
| 275 | WP(C)/0016232/2020 | STATE OF ODISHA GUPTESWAR ROUT VS | DIPTI RANJAN BHOKTA VS | // // 0 |
| 276 | WP(C)/0016233/2020 | STATE OF ODISHA ASKA COOPERATIVE CENTRAL BANK LTD. VS | BAIDHAR SAHOO VS | // // 0 |
| 277 | WP(C)/0016234/2020 | DANDAPANI PATRA SUDAM CHARAN PRADHAN VS | ANIL KUMAR DAS VS | // // 0 |
| 278 | WP(C)/0016235/2020 | STATE OF ODISHA ASKA COOPERATIVE CENTRAL BANK LTD. VS | BAIDHAR SAHOO VS | // // 0 |
| 279 | WP(C)/0016236/2020 | SATRUGHANA BARIK ASKA COOPERATIVE CENTRAL BANK LTD. VS | BAIDHAR SAHOO VS | // // 0 |
| 280 | WP(C)/0016237/2020 | SUBASH CHANDRA DAS KUARMUNDO FERRO PVT.LTD. VS | NIRMAL CHANDRA MOHANTY VS | // // 0 |
| 281 | WP(C)/0016238/2020 | UNION OF INDIA SK.FAJEI VS | SUDHIR KUMAR MALLICK VS | // // 0 |
| 282 | WP(C)/0016239/2020 | STATE OF ODISHA RAJENDRA KUMAR PATTNAYAK, @ RANJENDRA KUMAR BAKALI VS | DR. RAJENDRA KUMAR BAKALI VS | // // 0 |
| 283 | WP(C)/0016240/2020 | STATE OF ODISHA PRAMOD KUMAR SAHOO VS | J.K.KHANDAYATRAY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 284 | WP(C)/0016241/2020 | PUSPALATA SETHI VS STATE OF ODISHA | J.K.KHANDAYATRAY VS | // 0 // |
| 285 | WP(C)/0016242/2020 | NRUSINGHA NAYAK VS THE MANAGEMENT OF EXECUTIVE ENGINEER | T.PANIGRAHI VS | // 0 // |
| 286 | WP(C)/0016243/2020 | ASHOK KUMAR PRADHAN VS STATE OF ODISHA | BIPLABA P.B.BAHALI VS | // 0 // |
| 287 | WP(C)/0016244/2020 | MADHUSUDAN PATRA VS STATE OF ORISSA | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 288 | WP(C)/0016245/2020 | BHIKARI GANDA VS STATE OF ODISHA | TRILOCHAN PANIGRAHI VS | // 0 // |
| 289 | WP(C)/0016246/2020 | BISHWAMBHAR SAHOO VS STATE OF ODISHA | SATYA MOHANTY VS | // 0 // |
| 290 | WP(C)/0016247/2020 | RAMESH CHANDRA TRIPATHY VS COLLECTOR JAGATSINGHPUR | JANMENJAYA DASH VS | // 0 // |
| 291 | WP(C)/0016248/2020 | URMILA MOHANTY VS STATE OF ODISHA | SATYA MOHANTY VS | // 0 // |
| 292 | WP(C)/0016249/2020 | PARSURAM JENA VS STATE OF ODISHA | SATYA MOHANTY VS | // 0 // |
| 293 | WP(C)/0016250/2020 | CHINMAYA MALLICK VS UNION OF INDIA | TANMAY MISHRA VS | // 0 // |
| 294 | WP(C)/0016251/2020 | KUNI DAS VS STATE OF ODISHA | SATYA MOHANTY VS | // 0 // |
| 295 | WP(C)/0016252/2020 | SRIHARI MOHANTA | TANMAY MISHRA | // |

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FILING REPORT AS ON :13/07/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|-------------------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | WP(C)/0016253/2020 | SABITA BISWAL | PRDIP KUMAR DHAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | WP(C)/0016254/2020 | KRIPA LUGUN | SIDHARTHA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0016255/2020 | BISHNU NARAYAN SARANGI | P.K.BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0016256/2020 | PURUSHOTTAM SAHU | SHASHANKA SHEKHAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0016257/2020 | SARAT CHANDRA BEHERA | P.K.BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0016258/2020 | AKRURA PARIDA | P.K.BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0016259/2020 | NIRANJAN SAMAL | AUROVINDA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0016260/2020 | GUNAKARA DAS | K.SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0016261/2020 | ODISHA GRAMYA BANK | AUROVINDA MOHANTY | // |
| | | VS | VS | 0 |
| | | THE SUPERINTENDING ENGINEER CUM DDO | | // |
| 305 | WP(C)/0016262/2020 | KUNJA BIHARI KHADIKAR | K.SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0016263/2020 | ODISHA GRAMYA BANK | AUROVINDA MOHANTY | // |
| | | VS | VS | 0 |

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|-----------|--------------------|---|---------------------------------|--|
| 307 | WP(C)/0016264/2020 | THE PRINCIPAL B.J.B (AUTO)COLLEGE CUM DDO SATRUGHNA HARIJAN VS STATE OF ODISHA | K.SWAIN VS | // // 0 // |
| 308 | WP(C)/0016265/2020 | ODISHA GRAMYA BANK VS THE EXECUTIVE ENGINEER (AGRICULTURE) | AUROVINDA MOHANTY VS | // 0 // |
| 309 | WP(C)/0016266/2020 | HEMANTA KUMAR MUND VS STATE OF ODISHA | K.SWAIN VS | // 0 // |
| 310 | WP(C)/0016267/2020 | ODISHA GRAMYA BANK VS THE CONTROLLER OF ACCOUNTS | AUROVINDA MOHANTY VS | // 0 // |
| 311 | WP(C)/0016268/2020 | HEMANTA KU.SAHU VS STATE OF ODISHA | PRASANTA KUMAR NAYAK VS | // 0 // |
| 312 | WP(C)/0016269/2020 | PRATAP KUMAR PARIJA VS STATE OF ODISHA | K.SWAIN VS | // 0 // |
| 313 | WP(C)/0016270/2020 | AJAY KUMAR RAUT VS STATE OF ODISHA | K.SWAIN VS | // 0 // |
| 314 | WP(C)/0016271/2020 | MANOJ KUMAR CHOUDHURY VS UNION OF INDIA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 315 | WP(C)/0016272/2020 | PRAVAKAR LAHAJAL VS STATE OF ODISHA | K.SWAIN VS | // 0 // |
| 316 | WP(C)/0016273/2020 | SATYABADI SAHOO VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | // 0 // |
| 317 | WP(C)/0016274/2020 | PRAMOD KUMAR NATH VS STATE OF ODISHA | K.SWAIN VS | // 0 // |

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|-----------|--------------------|--|---------------------------------|--|
| 318 | WP(C)/0016275/2020 | PARAMANANDA PATRA VS STATE OF ODISHA | K.SWAIN VS | // 0 // |
| 319 | WP(C)/0016276/2020 | PRADEEPTA KUMAR PANDA VS STATE OF ODISHA | K.SWAIN VS | // 0 // |
| 320 | WP(C)/0016277/2020 | SARMISTHA KUMARI DEI VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | // 0 // |
| 321 | WP(C)/0016278/2020 | M/S. DURGA STONE CRUSHER VS STATE OF ODISHA | JASHOBANTA DASH VS | // 0 // |
| 322 | WP(C)/0016279/2020 | GHASIA NANDA VS STATE OF ODISHA | MANASH RANJAN NAYAK VS | // 0 // |
| 323 | WP(C)/0016280/2020 | SAMAR BILALS PADHI VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | // 0 // |
| 324 | WP(C)/0016281/2020 | UTKAL RETAILERS ASSOCIATION VS STATE OF ORISSA | SOUMYA SWAROOP VS | // 0 // |
| 325 | WP(C)/0016282/2020 | SK.EKBAL HOSSAIN VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | // 0 // |
| 326 | WP(C)/0016283/2020 | BASNTA KUMAR ROUT VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 327 | WP(C)/0016284/2020 | LAXMIDHAR NAYAK VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 328 | WP(C)/0016285/2020 | MONALISA TRANSPORT VS TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA | PRADEEP KUMAR DAS VS | // 0 // |
| 329 | WP(C)/0016286/2020 | K.RAJENDRA REDDY | B.M.SARANGI | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, DEOGARH | | // |
| 330 | WP(C)/0016287/2020 | MD.SAKIR HUSSAIN | TAPAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | WP(C)/0016288/2020 | SANJIB KUMAR BARIK | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, CHANDIKHOLE | | // |
| 332 | WP(C)/0016289/2020 | LAXMAN MALLICK | TAPAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | COMMISSIONER CUM SECRETARY TO GOVT.REVENUE AND DISASTER MANAGEMENT DEPTT. | | // |
| 333 | WP(C)/0016290/2020 | MOHAMMAD MUSTAQUE ALAM | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, CHANDIKHOLE | | // |
| 334 | WP(C)/0016291/2020 | RABINDRA MOHANTA | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, DHENKANAL | | // |
| 335 | WP(C)/0016292/2020 | SADANANDA PANIGRAHI | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | WP(C)/0016293/2020 | PRADIPTA KUMAR CHOUDHURY | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, BHADRAK | | // |
| 337 | WP(C)/0016294/2020 | RAJESH RANJAN SATAPATHY | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | WP(C)/0016295/2020 | PRAVAT RANJAN BEURA | SUPRIYA PATRA | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 339 | WP(C)/0016296/2020 | PUJA SAHU | MONOMOY BASU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0016297/2020 | SHIV RANAJN DE | SUPRIYA PATRA | // |
| | | VS | VS | 0 |

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|-----------|--------------------|---|---------------------------------|--|
| 341 | WP(C)/0016298/2020 | UNION OF INDIA MURALILAL SHARMA VS | MONOMOY BASU VS | // // 0 |
| 342 | WP(C)/0016299/2020 | STATE OF ODISHA KASINATH SAHOO VS | RAGHUNATH BISWAL VS | // // 0 |
| 343 | WP(C)/0016300/2020 | THE STATE OF ODISHA MD.BADIRUDDIN VS | MONOMOY BASU VS | // // 0 |
| 344 | WP(C)/0016301/2020 | STATE OF ODISHA MD.KAMRUDDIN VS | MONOMOY BASU VS | // // 0 |
| 345 | WP(C)/0016302/2020 | STATE OF ODISHA SURENDRA SETHI VS | NIRANJAN LENKA VS | // // 0 |
| 346 | WP(C)/0016303/2020 | STATE OF ODISHA KAMAL LOCHAN SAHU VS | MONOMOY BASU VS | // // 0 |
| 347 | WP(C)/0016304/2020 | STATE OF ODISHA RANJAN KUMAR BEHERA VS | HEMANTA KUMAR RATSINGH VS | // // 0 |
| 348 | WP(C)/0016305/2020 | STATE OF ODISHA NILAMANI JENA VS | RAGHUNATH BISWAL VS | // // 0 |
| 349 | WP(C)/0016306/2020 | THE STATE OF ODISHA MAA SANTOSHI TRANSPORT VS | PRADEEP KUMAR DAS VS | // // 0 |
| 350 | WP(C)/0016307/2020 | TRANSPORT COMMISSIONER CUM CHAIRMAN RABINARAYAN BEHERA VS | HEMANTA KUMAR RATSINGH VS | // // 0 |
| 351 | WP(C)/0016308/2020 | STATE OF ODISHA CHITRASEN SWAIN VS | HEMANTA KUMAR RATSINGH VS | // // 0 |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 352 | WP(C)/0016309/2020 | ASHES KUMAR NANDA VS STATE OF ODISHA | HEMANTA KUMAR RATSINGH VS | // 0 // |
| 353 | WP(C)/0016310/2020 | BANAMALI MALLICK VS STATE OF ODISHA | HEMANTA KUMAR RATSINGH VS | // 0 // |
| 354 | WP(C)/0016311/2020 | RAJESH RATHA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 355 | WP(C)/0016312/2020 | RABINARAYAN BEHERA VS STATE OF ODISHA | HEMANTA KUMAR RATSINGH VS | // 0 // |
| 356 | WP(C)/0016313/2020 | JAYAKRISHNA RATHA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 357 | WP(C)/0016314/2020 | PRASANNA KUMAR MAJHI VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 358 | WP(C)/0016315/2020 | SAUDAMINI RATH VS CENTRAL ELECTRICITY SUPPLY UTILITY | NIRANJAN LENKA VS | // 0 // |
| 359 | WP(C)/0016316/2020 | SRIBANTA KUMAR DASH VS TAXING OFFICER AND REGIONAL OFFICER, SAMBALPUR | PRAVAKAR BEHERA VS | // 0 // |
| 360 | WP(C)/0016317/2020 | SASHIBHUSAN SARANGI VS STATE OF ORISSA | PRAVAKAR BEHERA VS | // 0 // |
| 361 | WP(C)/0016318/2020 | ABHIRAM PATRA VS STATE OF ODISHA | BISWARANJAN DALAI VS | // 0 // |
| 362 | WP(C)/0016319/2020 | PRAFULLA KUMAR SAHOO VS UNION OF INDIA | RAMDAS ACHARY VS | // 0 // |
| 363 | WP(C)/0016320/2020 | PUSPALATA KISHAN | RANJIT SAMAL | // |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 364 | WP(C)/0016321/2020 | SMRUTINANDA MAHARANA | BIPLAB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 365 | WP(C)/0016322/2020 | PRAMODA KUMAR SAHOO | PURUSOTTAM CHULI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 366 | WP(C)/0016323/2020 | ANIMA PALLAI | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 367 | WP(C)/0016324/2020 | PRUTHIBIRAJ BEHERA | CHANDI PRASAD SAHANI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 368 | WP(C)/0016325/2020 | VYJAINTO KUMAR RAY | CHANDI PRASAD SAHANI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 369 | WP(C)/0016326/2020 | SUSHANTA KABI | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 370 | WP(C)/0016327/2020 | PUSPANJALI ROUSTRAY | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 371 | WP(C)/0016328/2020 | TAPASWINI BISOI | SATYA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 372 | WP(C)/0016329/2020 | RITA SAMANTARAY | DEBENDRA DHAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 373 | WP(C)/0016330/2020 | ASHTA BEHERA | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 374 | WP(C)/0016331/2020 | TIKCHAN BEHERA | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 375 | WP(C)/0016332/2020 | STATE OF ODISHA BHABESH CHANDRA MISHRA VS | PRAFULLA KUMAR RATH VS | // // () |
| 376 | WP(C)/0016333/2020 | STATE OF ODISHA SUKACHAN BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 377 | WP(C)/0016334/2020 | STATE OF ODISHA SUJATA PALLAI VS | PRAFULLA KUMAR RATH VS | // // () |
| 378 | WP(C)/0016335/2020 | STATE OF ODISHA PURNA CHANDRA BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 379 | WP(C)/0016336/2020 | STATE OF ODISHA BIJAY KUMAR GHADEI VS | PRAFULLA KUMAR RATH VS | // // () |
| 380 | WP(C)/0016337/2020 | STATE OF ODISHA GURJA BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 381 | WP(C)/0016338/2020 | STATE OF ODISHA MAKURA SA @ MUKURA KISHOR SA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 382 | WP(C)/0016339/2020 | STATE OF ODISHA CHANDRAKANTA KUNWAR VS | PRAFULLA KUMAR RATH VS | // // () |
| 383 | WP(C)/0016340/2020 | STATE OF ODISHA JAGUDAS BAG VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 384 | WP(C)/0016341/2020 | STATE OF ODISHA SUDHANIDHI PANDA VS | PRAFULLA KUMAR RATH VS | // // () |
| 385 | WP(C)/0016342/2020 | STATE OF ODISHA SUBHADRA MAJHI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // // () // |

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|-----------|--------------------|--|---------------------------------|--|
| 386 | WP(C)/0016343/2020 | DAMBARUDHAR PATRA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 387 | WP(C)/0016344/2020 | ASHOK KUMAR SAMAL VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 388 | WP(C)/0016345/2020 | KANHEI CHANDRA BHOI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 389 | WP(C)/0016346/2020 | KALIA PATRA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 390 | WP(C)/0016347/2020 | AMAR KUMAR SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 391 | WP(C)/0016348/2020 | DAMODAR BERUK VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 392 | WP(C)/0016349/2020 | K.PRATAP KUMAR SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 393 | WP(C)/0016350/2020 | DRUBADAL BERUK @ DURBADAL BERUK VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 394 | WP(C)/0016351/2020 | LALITA BERUK VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 395 | WP(C)/0016352/2020 | DEEPAK KUMAR SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 396 | WP(C)/0016353/2020 | BHIBHURA PATRA @ BIBHURA PATRA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 397 | WP(C)/0016354/2020 | MANOJ KUMAR NANDA | PRAFULLA KUMAR RATH | // |

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|-----------|--------------------|--------------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 398 | WP(C)/0016355/2020 | PANDABA PANDRA | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 399 | WP(C)/0016356/2020 | PADMA BARUK | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 400 | WP(C)/0016357/2020 | KHAGESWAR ROUT | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 401 | WP(C)/0016358/2020 | DEBASIS JENA | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 402 | WP(C)/0016359/2020 | ABHAYA KUMAR DAS | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 403 | WP(C)/0016360/2020 | BRAJA KISHORE NAYAK | PRADEEP KUMAR MAHAPATRA | // |
| | | VS | VS | 0 |
| | | ODISHA ADMINISTATIVE TRIBUNAL | | // |
| 404 | WP(C)/0016361/2020 | AJAYA KUMAR DAS | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 405 | WP(C)/0016362/2020 | BRAJA KISHORE NAYAK | PRADEEP KUMAR MAHAPATRA | // |
| | | VS | VS | 0 |
| | | ODISHA ADMINISTRATIVE TRIBUNAL | | // |
| 406 | WP(C)/0016363/2020 | ASIT KUMAR DAS | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 407 | WP(C)/0016364/2020 | JYOTSNAMAYEE DAS | PRADEEP KUMAR MAHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 408 | WP(C)/0016365/2020 | VIVEK KUMAR SAHU | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |

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|-----------|--------------------|---|---------------------------------|--|
| 409 | WP(C)/0016366/2020 | STATE OF ODISHA HEMANTA KUMAR SAHU VS | PRAFULLA KUMAR RATH VS | // // 0 |
| 410 | WP(C)/0016367/2020 | STATE OF ODISHA MANOJ KUMAR PANIGRAHI VS | PRAFULLA KUMAR RATH VS | // // 0 |
| 411 | WP(C)/0016368/2020 | STATE OF ODISHA JAMPANA LAXMI VS | PRAFULLA KUMAR RATH VS | // // 0 |
| 412 | WP(C)/0016369/2020 | STATE OF ODISHA RAMAKANTA PRADHAN VS | PRAFULLA KUMAR RATH VS | // // 0 |
| 413 | WP(C)/0016370/2020 | STATE OF ODISHA NABA KUMAR PANDA VS | ANUP UDAYA SENAPATI VS | // // 0 |
| 414 | WP(C)/0016371/2020 | STATE OF ODISHA UMESH CHANDRA SAHU VS | ANUP UDAYA SENAPATI VS | // // 0 |
| 415 | WP(C)/0016372/2020 | STATE OF ODISHA PRAVAT KUMAR PUHAN VS | ANUP UDAYA SENAPATI VS | // // 0 |
| 416 | WP(C)/0016373/2020 | STATE OF ODISHA HAREKRUSHNA PANIGRAHI VS | ANUP UDAYA SENAPATI VS | // // 0 |
| 417 | WP(C)/0016374/2020 | STATE OF ODISHA DOLLY PANDA VS | ANUP UDAYA SENAPATI VS | // // 0 |
| 418 | WP(C)/0016375/2020 | STATE OF ODISHA DHIRAJ KUMAR JAIN VS | SIDDHARTH GOUTAM DAS VS | // // 0 |
| 419 | WP(C)/0016376/2020 | STATE OF ODISHA STEEL AUTHORITY OF INDIA LTD. VS STATE OF ODISHA | JAGANATH PATNAIK VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 420 | WP(C)/0016377/2020 | HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA | TATHAGATA SAHOO VS | // 0 // |
| 421 | WP(C)/0016378/2020 | HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA | TATHAGATA SAHOO VS | // 0 // |
| 422 | WP(C)/0016379/2020 | BUS SYNDICATE, BHADRAK VS STATE OF ORISSA | N.K.SAHU VS | // 0 // |
| 423 | WP(C)/0016380/2020 | M/S.B.RAMANAI AH CONSTRUCTIONS VS STATE OF ODISHA | M/S.BIBEKANANDA BHUYAN VS | // 0 // |
| 424 | WP(C)/0016381/2020 | MINA NAYAK VS STATE OF ODISHA | M/S.A.PATTANAIAK VS | // 0 // |
| 425 | WP(C)/0016382/2020 | RAJESH KUMAR SAHOO VS STATE OF ODISHA | H.K.ROUT VS | // 0 // |
| 426 | WP(C)/0016383/2020 | RAJESH KUMAR DASH VS STATE OF ODISHA | H.K.ROUT VS | // 0 // |
| 427 | WP(C)/0016384/2020 | SUNIL KUMAR PATRA VS STATE OF ODISHA | H.K.ROUT VS | // 0 // |
| 428 | WP(C)/0016385/2020 | PRAFULA KUMAR DAS VS STATE OF ODISHA | H.K.ROUT VS | // 0 // |
| 429 | WP(C)/0016386/2020 | BIRAJA PRASAD DALPATI VS STATE OF ODISHA | H.K.ROUT VS | // 0 // |
| 430 | WP(C)/0016387/2020 | MANOJ KUMAR SAHOO VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 431 | WP(C)/0016388/2020 | PRASANTA KUMAR NAYAK | H.K.ROUT | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 432 | WP(C)/0016389/2020 | ANIRUDHA MOHAKUL | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 433 | WP(C)/0016390/2020 | GITANJALI JENA | S.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 434 | WP(C)/0016391/2020 | RAMESH CHANDRA KHATUA | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 435 | WP(C)/0016392/2020 | PREMANANDA SWAIN | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 436 | WP(C)/0016393/2020 | BHUPATI KUMAR MOHANTA | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 437 | WP(C)/0016394/2020 | SURESH KUMAR SAHU | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 438 | WP(C)/0016395/2020 | KANHU CHARAN PRADHAN | BIRAJA PRASANNA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 439 | WP(C)/0016396/2020 | BANDITA ROUTH | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 440 | WP(C)/0016397/2020 | MADHUCHHANDA SHARMA | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 441 | WP(C)/0016398/2020 | BIJAYA KUMAR MISHRA | H.K.ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 442 | WP(C)/0016399/2020 | RABI RANJAN SHARMA | H.K.ROUT | // |
| | | VS | VS | 0 |

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|-----------|---------------------|---|---------------------------------|---|
| 443 | WP(C)/0016400/2020 | STATE OF ODISHA GOLAKA BIHARI PATTANAIAK VS | BIRAJA PRASANNA DAS VS | // // () |
| 444 | WP(C)/0016401/2020 | STATE OF ODISHA JNANENDRA NATH DUTTA VS | H.K.ROUT VS | // // () |
| 445 | WP(C)/0016402/2020 | STATE OF ODISHA ASHOK KUMAR PATEL VS | H.K.ROUT VS | // // () |
| 446 | WP(C)/0016403/2020 | STATE OF ODISHA BHUBANESWAR PUROHIT VS | H.K.ROUT VS | // // () |
| 447 | WP(C)/0016404/2020 | STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS | BIRAJA PRASANNA DAS VS | // // () |
| 448 | WP(C)/0016405/2020 | STATE OF ODISHA PRADEEP KUMAR HOTA VS | H.K.ROUT VS | // // () |
| 449 | WP(C)/0016406/2020 | STATE OF ODISHA BIBEKANANDA PRADHAN VS | BIRAJA PRASANNA DAS VS | // // () |
| 450 | WP(C)/0016407/2020 | STATE OF ODISHA DEVENDRA KUMAR PANDA VS | H.K.ROUT VS | // // () |
| 451 | ABLAPL/0007755/2020 | STATE OF ODISHA SUSHANTA KUMAR PARIDA VS | ROHIT RANJAN RAY VS | // // BEGUNIA P.S. /142 /2020 () |
| 452 | ABLAPL/0007756/2020 | STATE OF ODISHA MANORAMA BARGE VS | JAGABANDHU SAHU VS | // // SAMBALPUR VIGILANCE /17 /2020 () |
| 453 | ABLAPL/0007757/2020 | STATE OF ODISHA JAYANTI SINGH VS STATE OF ODISHA | ROHIT RANJAN RAY VS | // // KHURDA P.S. /224 /2020 () // |

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|-----------|---------------------|--|---------------------------------|--|
| 454 | ABLAPL/0007758/2020 | SITUN SINGH VS STATE OF ODISHA | ROHIT RANJAN RAY VS | KHURDA P.S. /224 /2020 () // |
| 455 | ABLAPL/0007759/2020 | CHUMAN @ CHUMAN KU MAHALA VS STATE OF ODISHA | SHANTI PRAKASH MOHANTY VS | /156 /2013 () // |
| 456 | ABLAPL/0007760/2020 | SK.KALIMUDDIN @ CHAND VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BEGUNIA P.S. /82 /2020 () // |
| 457 | ABLAPL/0007761/2020 | TUTU SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BUGUDA /92 /2020 () // |
| 458 | ABLAPL/0007762/2020 | DIPAK KUMAR JENA @ DEEPAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /206 /2020 () // |
| 459 | ABLAPL/0007763/2020 | K.CHINA RAO @ CHINNA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | CHANDILI /166 /2020 () // |
| 460 | ABLAPL/0007764/2020 | CHAGALA @ SIBARAM MISHRA VS STATE OF ODISHA | DINESH KUMAR MOHANTY VS | BADAGODA P.S. /187 /2020 () // |
| 461 | ABLAPL/0007765/2020 | ARJUN MOHAPATRA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | KANAS /78 /2020 () // |
| 462 | ABLAPL/0007766/2020 | RANJIT PALEI @ RANJIT PALAI VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | SATYABADI /211 /2019 () // |
| 463 | ABLAPL/0007767/2020 | SUKANTI PRADHAN VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PURI SADAR /144 /2020 () // |
| 464 | ABLAPL/0007768/2020 | GHANASHYAM PRADHAN VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | BRAHMAGIRI /87 /2020 () // |
| 465 | ABLAPL/0007769/2020 | KAILASH NAYAK | R.K.PRADHAN | PURI SADAR /143 /2020 |

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|-----|---------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | () |
| 466 | ABLAPL/0007770/2020 | STATE OF ODISHA GANANATH SAHU | JYOTIRMAYA SAHOO | // BARGARH SADAR /151 /2020 |
| | | VS | VS | () |
| 467 | ABLAPL/0007771/2020 | STATE OF ODISHA TRILOCHAN NATH | JYOTIRMAYA SAHOO | // AIRPORT /214 /2019 |
| | | VS | VS | () |
| 468 | ABLAPL/0007772/2020 | STATE OF ODISHA BALARAM DASH @ @ BALARAM DAS @ BULUK.KHANDAYATRAY | | // CHANDAPUR /53 /2020 |
| | | VS | VS | () |
| 469 | ABLAPL/0007773/2020 | STATE OF ODISHA ARJUN SAMANTARAY @ ARU | JYOTIRMAYA SAHOO | // KHURDA P.S. /115 /2020 |
| | | VS | VS | () |
| 470 | ABLAPL/0007774/2020 | STATE OF ODISHA K.JUDHISTIRA DORA | JYOTIRMAYA SAHOO | // PATTAPUR (ASKA) /141 /2020 |
| | | VS | VS | () |
| 471 | ABLAPL/0007775/2020 | STATE OF ODISHA BIBINA NAYAK | JYOTIRMAYA SAHOO | // ADVA /40 /2020 |
| | | VS | VS | () |
| 472 | ABLAPL/0007776/2020 | STATE OF ODISHA SAHID NAJIM @ SAYED NASIM ALLI | BHARAT JALLI | // RAMACHANDAPUR /89 /2020 |
| | | VS | VS | () |
| 473 | ABLAPL/0007777/2020 | STATE OF ODISHA RAJEEV NAYAK | M.DALAI | // NANDAPUR /15 /2017 |
| | | VS | VS | () |
| 474 | ABLAPL/0007778/2020 | STATE OF ODISHA SALIA BEHERA | ARUN KUMAR DAS-1 | // GONDIA /96 /2020 |
| | | VS | VS | () |
| 475 | ABLAPL/0007779/2020 | STATE OF ODISHA UTTAM MUNDA | ADITI HOTA | // AINTHAPALI /55 /2020 |
| | | VS | VS | () |
| 476 | ABLAPL/0007780/2020 | STATE OF ODISHA RANJAN SAMAL | DEEPAK KUMAR DAS | // KONARK /102 /2017 |
| | | VS | VS | () |

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|-----|---------------------|--|-----------------------------|--|
| 477 | ABLAPL/0007781/2020 | STATE OF ODISHA SUDHANSU SEKHAR NAYAK VS | AUROVINDA MOHANTY VS | // SAHADEV KHUNTA /351 /2018 () |
| 478 | ABLAPL/0007782/2020 | STATE OF ODISHA SANJAY SHARMA VS | TUSAR KUMAR MISHRA VS | // BARANGA /77 /2020 () |
| 479 | ABLAPL/0007783/2020 | STATE OF ODISHA DILLIP KUMAR SAHU VS | BIBHUTI BHUSAN PANDA VS | // PHULBANI TOWN /84 /2020 () |
| 480 | ABLAPL/0007784/2020 | STATE OF ODISHA RAIMANI NAIK VS | S.P DSH VS | // RARUAN /45 /2020 () |
| 481 | ABLAPL/0007785/2020 | STATE OF ODISHA HARI CHANDAN BEHERA @ KUNIA VS | TRILOCHAN NANDA VS | // BADAMBADI /146 /2014 () |
| 482 | ABLAPL/0007786/2020 | STATE OF ODISHA SANTOSH @ TRIMANJAN MOHANTY VS | DEEPAK KUMAR DAS VS | // KONARK /34 /2020 () |
| 483 | ABLAPL/0007787/2020 | STATE OF ODISHA GOLAK KAR VS | PRASHANTA KUMAR NAYAK VS | // BONTH /62 /2020 () |
| 484 | ABLAPL/0007788/2020 | STATE OF ODISHA JITENDRA KUMAR BISWAL VS | BISWARANJAN DALAI VS | // ERASAMA /125 /2020 () |
| 485 | ABLAPL/0007789/2020 | STATE OF ODISHA BATA PALEI VS | BISWARANJAN DALAI VS | // ERASAMA /156 /2019 () |
| 486 | ABLAPL/0007790/2020 | STATE OF ODISHA SANJIP @ SANDIP @ SANJEEP KUMAR MOHANTY VS | SIDHARTHA DAS VS | // SORO /64 /2016 () |
| 487 | ABLAPL/0007791/2020 | STATE OF ODISHA BENUDHAR PODH VS STATE OF ODISHA | SIDHARTHA DAS VS | // BARGARH SADAR /115 /2020 () // |

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|-----------|---------------------|--|---------------------------------|--|
| 488 | ABLAPL/0007792/2020 | TANAMAYA MISHRA VS STATE OF ODISHA | SIDHARTHA DAS VS | SUNDARGARH TOWN /61 /2019 () // |
| 489 | ABLAPL/0007793/2020 | GOURAV KUMAR SINGH VS STATE OF ODISHA | SIDHARTHA DAS VS | SUNDARGARH TOWN /61 /2019 () // |
| 490 | ABLAPL/0007794/2020 | SANTOSH KUMAR SAHOO VS STATE OF ODISHA | G.C.ROUT VS | DHENKANAL SADAR /249 /2020 () // |
| 491 | ABLAPL/0007795/2020 | JAGANNATH MISHRA VS STATE OF ODISHA(VIG.) | SUSANTA KUMAR DASH VS | / /0 () // |
| 492 | ABLAPL/0007796/2020 | MANTU SAMANTA @ PADMALOCHAN SAMANTA VS STATE OF ODISHA | AKASHGADEI VS | BHADRAK RURAL /347 /2020 () // |
| 493 | ABLAPL/0007797/2020 | KRUTIBASA SAHOO @ BAPI VS STATE OF ODISHA | BISWARANJAN DALAI VS | JAGATSINGPUR /190 /2020 () // |
| 494 | ABLAPL/0007798/2020 | PREMALATA MOHARANA VS STATE OF ODISHA | MANASH RANJAN NAYAK VS | NAUGAON /31 /2020 () // |
| 495 | ABLAPL/0007799/2020 | DILLIP PRADHAN VS STATE OF ODISHA | PARTHA SARATHI DAS VS | JODA /90 /2020 () // |
| 496 | ABLAPL/0007800/2020 | LALU @ HIMANSHU SEKHAR MOHARANA VS STATE OF ODISHA | CHIRANJAYA MOHANTY VS | CHANDRASEKHARPUR /195 /2020 () // |
| 497 | ABLAPL/0007801/2020 | ANADI CHARAN DAS VS STATE OF ODISHA | A.K.SARANGI VS | JAGATPUR /234 /2020 () // |
| 498 | ABLAPL/0007802/2020 | MANORANJAN NAYAK @ MONU VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | BAISINGA /137 /2020 () // |
| 499 | ABLAPL/0007803/2020 | ALU DHOBA N@ ROHIT DHOBA | TRILOCHAN NANDA | LAKHANA /67 /2019 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---------------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 500 | ABLAPL/0007804/2020 | RAJESH MOHANTY @ RAJESH KUMAR MOHANTY | RITENDRAS ACHARY | KUMBHARAPARA /157 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 501 | ABLAPL/0007805/2020 | BISWESWAR PRADHAN@KUNA PRADHAN | M/S.SIDDHARTH GOUTAM DAS | ASKA /258 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 502 | ABLAPL/0007806/2020 | SUSANTA KUMAR PANDA | BASANTA KUMAR NAYAK | BADAGODA P.S. /187 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 503 | ABLAPL/0007807/2020 | ANIL KUDEI | SATYABRATA PARIDA | BOUDH /238 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 504 | ABLAPL/0007808/2020 | UTTAM KUMAR SHARMA | PABITRA KUMAR NAYAK | PLANTSITE /206 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 505 | ABLAPL/0007809/2020 | MARJANA BIBI @ M BIBI | PABITRA KUMAR NAYAK | BIRMITRAPUR /83 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 506 | ABLAPL/0007810/2020 | AJAYA KUMAR JENA | RAKESH KUMAR MALLICK | KHANDAGIRI P.S. /361 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 507 | ABLAPL/0007811/2020 | KARUNAKAR BHUYAN | KARUNAKAR GAYA | JENAPUR /186 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 508 | ABLAPL/0007812/2020 | TAPU BARALA @ TAPAS BARALA | UMAKANTA BARIK | PATKURA /139 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 509 | ABLAPL/0007813/2020 | BISWAJIT PANDA | UMAKANTA BARIK | KHUNTUNI /37 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 510 | ABLAPL/0007814/2020 | MAHENDRA CHAMPIYA | UMAKANTA BARIK | BISRA /29 /2018 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|--|---------------------------------|--|
| 511 | ABLAPL/0007815/2020 | STATE OF ODISHA RASHMI RANJAN DALEI VS | ANANTA NARAYAN PATTANAYAK VS | // DHENKANAL SADAR /259 /2020 () |
| 512 | ABLAPL/0007816/2020 | STATE OF ODISHA CHANDAN KUMAR SAHA VS | PRADEEP KUMAR DAS VS | // BHADRAK TOWN /191 /2020 () |
| 513 | ABLAPL/0007817/2020 | STATE OF ODISHA GOPI @ SACHIN KUMAR DAS VS | J.K.KHUNTIA VS | // BALASORE SADAR /184 /2020 () |
| 514 | ABLAPL/0007818/2020 | STATE OF ODISHA SOUMIN KUMAR MISHRA VS | B.R.TRIPATHY VS | // PHIRINGIA /45 /2020 () |
| 515 | ABLAPL/0007819/2020 | STATE OF ODISHA PRADIP CHANDRA DAS VS | BISWANKAR MOHANTY VS | // LAXMISAGAR P.S. /129 /2020 () |
| 516 | ABLAPL/0007820/2020 | STATE OF ODISHA UMESH CHANDRA BAL @ BHUTI BALA VS | BISWANKAR MOHANTY VS | // LAXMISAGAR P.S. /129 /2020 () |
| 517 | ABLAPL/0007821/2020 | STATE OF ODISHA DEBRAJ KUANR VS | SUSANTA KUMAR JOSHI VS | // KANTABANJI /296 /2019 () |
| 518 | ABLAPL/0007822/2020 | STATE OF ODISHA AMIRISH BIRA VS | B.R.TRIPATHY VS | // MOHANA /99 /2020 () |
| 519 | ABLAPL/0007823/2020 | STATE OF ODISHA RAJENDRA KUMAR JENA VS | ARUN KUMAR BUDHIA VS | // SAHID NAGAR P.S. /595 /2019 () |
| 520 | ABLAPL/0007824/2020 | STATE OF ODISHA SNEHALATA JENA VS | J.K.KHUNTIA VS | // SAHADEV KHUNTA /61 /2020 () |
| 521 | ABLAPL/0007825/2020 | STATE OF ODISHA SAMIRAN DASH VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | // KHANDAGIRI P.S. /361 /2020 () // |

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|-----|---------------------|--|------------------------------|---|
| 522 | ABLAPL/0007826/2020 | BIKASH KUMAR RATH VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | BANKI /178 /2020 () // |
| 523 | ABLAPL/0007827/2020 | RAJESH BEHERA @ RAJESH KU. BEHERA VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | BHADRAK RURAL /355 /2020 () // |
| 524 | ABLAPL/0007828/2020 | MANMATH SETHI VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | TIHIDI /230 /2020 () // |
| 525 | ABLAPL/0007829/2020 | PADMALOCHAN SWAIN VS STATE OF ODISHA | S.P.SARANGI VS | RENGALI DAM SITE /86 /2020 () // |
| 526 | ABLAPL/0007830/2020 | KEDARSWAR PANDA VS STATE OF ODISHA | BIJAY KUMAR MISHRA VS | MAHILA P.S. BUXIBAZAR /52 /2020 () // |
| 527 | ABLAPL/0007831/2020 | RAKRESH ROSHAN PANDA @ ROSHAN PANDA VS STATE OF ODISHA | BIJAYA KUMAR MISHRA VS | MAHILA P.S. BUXIBAZAR /52 /2020 () // |
| 528 | ABLAPL/0007832/2020 | KAMALA BEHERA VS STATE OF ODISHA | SATYA NARAYAN MISHRA-4 VS | AGARAPADA /2 /2020 () // |
| 529 | ABLAPL/0007833/2020 | SHANTILATA SAHU VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | TIHIDI /191 /2020 () // |
| 530 | ABLAPL/0007834/2020 | RUGA @ BHAGABAN SAHOO VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | JALESWAR /320 /2019 () // |
| 531 | ABLAPL/0007835/2020 | LOKANATHA PRADHAN VS STATE OF ODISHA | PRASANTA KUMAR PANDA VS | DIGAPAHANDI /137 /2020 () // |
| 532 | ABLAPL/0007836/2020 | BHARAT SAMAL VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | BHADRAK RURAL /402 /2020 () // |
| 533 | ABLAPL/0007837/2020 | BINOD NAYAK | UNMESH CHANDRA JENA | BHADRAK RURAL /402 /2020 |

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|-----|---------------------|----------------------------|----------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 534 | ABLAPL/0007838/2020 | CHIKU @ LAXMIDHAR SAHOO | A.PATTANAİK | AIR FIELD P.S. /104 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 535 | ABLAPL/0007839/2020 | PRASANT BEHERA | MIHIR SEKHAR SAHOO | MARINE PS AT JAMBO /68 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 536 | ABLAPL/0007840/2020 | KABI @ KABINDRA ROUT | CHITTA RANJAN SWAIN | MARINE PS AT JAMBO /68 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 537 | ABLAPL/0007841/2020 | PRABIN KUMAR MOHAPATRA | A.PATTNAİK | CHANDAKA P.S. /91 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 538 | ABLAPL/0007842/2020 | FAKA @ FAKIRUDDIN KHAN | UNMESH CHANDRA JENA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 539 | ABLAPL/0007843/2020 | HAREKRUSHNA MOHANTY | SURYAKANTA DWIBEDI | KAMARDA /55 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 540 | ABLAPL/0007844/2020 | KANAKLATA KHATEI | A.PATTNAİK | KHURDA P.S. /230 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 541 | ABLAPL/0007845/2020 | SUJIT KUMAR SAHU | DEBADATTA MOHANTY | INDUASTRIAL,NISA /136 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 542 | ABLAPL/0007846/2020 | RAJKISHORE SAHU | DEBADATTA MOHANTY | INDUASTRIAL,NISA /136 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 543 | ABLAPL/0007847/2020 | SUSHANTA @ SUSHANTA MALLİK | RANJAN KUMAR ROUT | KENDRAPARA /172 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 544 | ABLAPL/0007848/2020 | HARI SAHOO | DEBENDRA NARAYAN PATTANAİK | TANGI (KHURDA) /184 /2020 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|--|----------------------------------|--------------------------------------|
| 545 | ABLAPL/0007849/2020 | STATE OF ODISHA BIKRAM KESHARI GHADEI VS | AMITAV TRIPATHY VS | // ITAMATI /84 /2020 () |
| 546 | ABLAPL/0007850/2020 | STATE OF ODISHA BATUA @ NARENDRA PARIDA VS | DEBENDRA NARAYAN PATTANAİK VS | // JANKIA P.S. /119 /2017 () |
| 547 | ABLAPL/0007851/2020 | STATE OF ODISHA LOKANATH MALİK @ NUKU MALİK VS | KRUSHNA CHANDRA RATH VS | // SIMULIA /145 /2020 () |
| 548 | ABLAPL/0007852/2020 | STATE OF ODISHA RABI ROUT VS | AMITAV TRIPATHY VS | // NUAGAON /41 /2020 () |
| 549 | ABLAPL/0007853/2020 | STATE OF ODISHA TUKU SAMAL @ JYOTI RANJAN SAMAL VS | SATYABRATA PANDA VS | // BIRMAHARAJPUR /131 /2018 () |
| 550 | ABLAPL/0007854/2020 | STATE OF ODISHA MANOJ KUMAR SAMAL VS | MANOJ KUMAR OJHA VS | // JHARSUGUDA /493 /2020 () |
| 551 | ABLAPL/0007855/2020 | STATE OF ODISHA BULU PATRA VS | KOUSTIK ANANDA GURU VS | // BHANJANAGAR /201 /2020 () |
| 552 | ABLAPL/0007856/2020 | STATE OF ODISHA SIBA PRASAD NAYAK VS | SURESH KUMAR JENA VS | // NILGIRI /225 /2020 () |
| 553 | ABLAPL/0007857/2020 | STATE OF ODISHA AKSHAYA PRADHAN @ AKSHAYA KUMAR PRADHAN VS | PRADHAN MISHRA VS | // ANGUL TOWN /741 /2020 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

MISC CASES FILED on :13/07/2020

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------------|---|---|
| 1 | 14/2020 FA/14/2002 | LAXMAN PRADHAN-MP | M/S.D.K.SAHOO |
| 2 | 32/2020 OJC/6202/1995 | RAMAHARI-MP | M/S.A.K.DAS |
| 3 | 57/2020 RFA/121/2010 | SARASWATI PATRA-MP | M/S.B.H.MOHANTY |
| 4 | 58/2020 RFA/121/2010 | SARASWATI PATRA-MP | M/S.B.H.MOHANTY |
| 5 | 59/2020 RFA/121/2010 | SARASWATI PATRA-MP | M/S.B.H.MOHANTY |
| 6 | 60/2020 RFA/138/2008 | BHAGABAN SWAIN-MP | M/SOUMYA MISHRA |
| 7 | 60/2020 SA/143/2001 | ANJANA SAMASTI-MP | M/S. S.P.MISHRA |
| 8 | 89/2020 CMAPL/208/2020 | DIVISIONAL MANAGER, N.I.A.CO.LTD-MP | ADV. |
| 9 | 90/2020 CMAPL/208/2020 | DIVISIONAL MANAGER, N.I.A.CO.LTD-MP | ADV. |
| 10 | 110/2020 CONTC/1900/2020 | ANIL KUMAR PARIDA-MP | M/S R.K.BISOI,P.K.DASH |
| 11 | 111/2020 CONTC/159/2013 | RAM NARAYAN PADHY-MP | M/S.SANTANU KUMAR SARANGI |
| 12 | 114/2020 CRLMP/727/2020 | CHITTARANJAN BEHERA-MP | SATYAJIT MOHAPATRA 2 |
| 13 | 115/2020 CRLMP/729/2020 | MINAKSHI AGRAWAL-MP | SARATHI JYOTI MOHANTY |
| 14 | 126/2020 TRP(C)/122/2020 | SAROJINI NAYAK-MP | PABITRA KUMAR NAYAK |
| 15 | 127/2020 TRP(C)/240/2019 | PRAJNA PRIYADARSHINI MAHAPATRA-MP | AMIT PRASAD BOSE |
| 16 | 147/2020 WPC(OAC)/2480/2001 | D.UMAMAHESWAR RAO-MP | DHANANJAYA MUND |
| 17 | 304/2020 RSA/5/2018 | SANJAY KU.GUPTA-MP | M/S.BHAKTAHARI MOHANTY |
| 18 | 305/2020 RSA/5/2018 | SANJAY KU.GUPTA-MP | M/S.BHAKTAHARI MOHANTY |
| 19 | 306/2020 RSA/161/2020 | COMMISSIONER OF INDU-MP | PRATYUSHA NAIDU |
| 20 | 307/2020 RSA/162/2020 | MINAKSHI SAHOO-MP | PRAMOD KUMAR ROUSTRAY |
| 21 | 395/2020 CRLREV/308/2020 | SESHA MUNDA-MP | SURYAKANTA DWIBEDI |
| 22 | 408/2020 CMP/411/2020 | KAILASH MALLICK-MP | PRAFULLA KUMAR JENA |
| 23 | 409/2020 CMP/412/2020 | LAKSHMIDHAR MISHRA-MP | AUROVINDA MOHANTY |
| 24 | 506/2020 FAO/101/2020 | LAJJAVATI-MP | DHANANJAYA MUND |
| 25 | 507/2020 FAO/562/2020 | THE MANAGER, NEW INDIA ASSURANCE COMPANY LTD | SUBRAT SATPATHY |
| 26 | 508/2020 | THE MANAGER (T.P.HUB), M/S. ORIENTAL INSURANCE CO | SUBRAT SATPATHY |

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| 27 | FAO/348/2020 607/2020 BLAPL/603/2020 | PRATAP NAYAK-MP | AMULYA RATNA PANDA |
| 28 | 608/2020 BLAPL/4147/2020 | SHYAMA MATTAM-MP | AMULYA RATNA PANDA |
| 29 | 609/2020 BLAPL/8504/2019 | TUSURA@AKHAYA BADANAYAK-MP | AMULYA RATNA PANDA |
| 30 | 610/2020 BLAPL/566/2020 | NIRMAL CHANDRA ROUT-MP | SIDHARTHA MISHRA |
| 31 | 611/2020 BLAPL/823/2020 | NIRMAL CHANDRA ROUT-MP | SIDHARTHA MISHRA |
| 32 | 612/2020 BLAPL/1042/2020 | DEEPAK GUPTA-MP | H.K.MUND |
| 33 | 613/2020 BLAPL/4580/2020 | KUNAL MAHANTA-MP | RAJIV KUMAR MAHANTA |
| 34 | 614/2020 BLAPL/811/2020 | PRABHAT KUMAR NANDA-MP | SOMANATH SATAPATHY |
| 35 | 615/2020 BLAPL/11271/2019 | BAPUJI BEHERA @ SIBA PRASAD BEHERA-MP | PRADIPTA VARMA |
| 36 | 616/2020 BLAPL/912/2020 | FARUKH KHAN-MP | SARAT KUMAR JENA |
| 37 | 617/2020 BLAPL/2863/2020 | NIRBIKAR NANDA-MP | ARUN KUMAR ACHARYA |
| 38 | 626/2020 ABLAPL/13951/2019 | KARTIK BARAD-MP | MANORANJAN ACHARYA |
| 39 | 712/2020 CRLMC/227/2020 | BIBHUDENDRA PRADHAN-MP | DURLLABHA RANJAN MISHRA |
| 40 | 713/2020 CRLMC/1022/2020 | SUDHIR KISSAN-MP | R.N.MISHRA |
| 41 | 714/2020 CRLMC/1161/2020 | SUSHILA BARLA-MP | SARADA PRASANNA SARANGI |
| 42 | 715/2020 CRLMC/1162/2020 | RAJESH AGRAWAL@RAJESH KUMAR AGRAWAL-MP | SACHIDANNANDA PADHEE |
| 43 | 716/2020 CRLMC/1163/2020 | PINTU BUKKA-MP | JUGALA KISHORE PANDA |
| 44 | 717/2020 CRLMC/1163/2020 | PINTU BUKKA-MP | JUGALA KISHORE PANDA |
| 45 | 718/2020 CRLMC/1164/2020 | MANJIT DHALI-MP | JUGALA KISHORE PANDA |
| 46 | 719/2020 CRLMC/1164/2020 | MANJIT DHALI-MP | JUGALA KISHORE PANDA |
| 47 | 720/2020 CRLMC/1166/2020 | BALARAM SINGH YADAV-MP | DEBARAJ MOHANTY |
| 48 | 751/2020 CRLA/693/2016 | AMIR KHAN-MP | M/S.MANORANJAN PADHY |
| 49 | 752/2020 CRLA/255/2020 | CHINNI TRINATH-MP | ASHOK DAS |
| 50 | 753/2020 CRLA/256/2020 | CHINNI TRINATH-MP | ASHOK DAS |
| 51 | 754/2020 CRLA/257/2020 | CHINNI TRINATH-MP | ASHOK DAS |
| 52 | 755/2020 CRLA/258/2020 | CHINNI TRINATH-MP | ASHOK DAS |
| 53 | 756/2020 CRLA/259/2020 | CHINNI TRINATH-MP | ASHOK DAS |
| 54 | 757/2020 CRLA/460/2018 | GIRIDHARI HARIJAN-MP | RAJIB LOCHAN PATTNAIK |
| 55 | 759/2020 CRLA/805/2018 | GOBARDHAN@GOBARU BHOI-MP | NIRANJAN PANDA |
| 56 | 760/2020 CRLA/401/2020 | SISHUPAL MAJHI-MP | UMAKANTA BARIK |
| 57 | 760/2020 MACA/489/2020 | D.M., ORIENTAL INSURANCE CO. LTD.-MP | P.K.MAHALI |

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| 58 | 761/2020 CRLA/401/2020 | SISHUPAL MAJHI-MP | UMAKANTA BARIK |
| 59 | 761/2020 MACA/459/2020 | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP | PRKASH KUMAR MOHANTY |
| 60 | 762/2020 CRLA/401/2020 | SISHUPAL MAJHI-MP | UMAKANTA BARIK |
| 61 | 762/2020 MACA/262/2020 | THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP | ANPALI KHAN |
| 62 | 763/2020 CRLA/324/2020 | BIRASEN PRADHAN-MP | S.K.MOHANTY |
| 63 | 763/2020 MACA/491/2020 | BAJAJ ALLIANZ G.I.CO. LTD.-MP | ADAM ALI KHAN |
| 64 | 764/2020 CRLA/404/2020 | BIKA @ SUBASH BISWAL-MP | MANAS CHAND |
| 65 | 764/2020 MACA/492/2020 | THE DIVISIONAL MANAGER, D.O. 1, M/S. ORIENTAL INSURANCE CO. LTD.-MP | ADAM ALI KHAN |
| 66 | 765/2020 MACA/494/2020 | ORIENTAL INSURANCE CO. LTD.-MP | SUBRAT SATPATHY |
| 67 | 766/2020 MACA/495/2020 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP | SUBRAT SATPATHY |
| 68 | 767/2020 MACA/496/2020 | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP | SUBRAT SATPATHY |
| 69 | 768/2020 MACA/473/2020 | DIVISIONAL MANAGER, NATIONAL INSURANCE LTD.-MP | SACHIDANANDA NAYAK |
| 70 | 769/2020 MACA/473/2020 | DIVISIONAL MANAGER, NATIONAL INSURANCE LTD.-MP | SACHIDANANDA NAYAK |
| 71 | 770/2020 MACA/497/2020 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP | SUBRAT SATPATHY |
| 72 | 771/2020 MACA/473/2020 | DIVISIONAL MANAGER, NATIONAL INSURANCE LTD.-MP | SACHIDANANDA NAYAK |
| 73 | 772/2020 MACA/474/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | SACHIDANANDA NAYAK |
| 74 | 773/2020 MACA/474/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | SACHIDANANDA NAYAK |
| 75 | 774/2020 MACA/474/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | SACHIDANANDA NAYAK |
| 76 | 775/2020 MACA/474/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | SACHIDANANDA NAYAK |
| 77 | 776/2020 MACA/498/2020 | THE LEGAL MANAGER, RELIANCE G.I.CO. LTD.-MP | SUBRAT SATPATHY |
| 78 | 777/2020 MACA/498/2020 | THE LEGAL MANAGER, RELIANCE G.I.CO. LTD.-MP | SUBRAT SATPATHY |
| 79 | 778/2020 MACA/500/2020 | M/S. NEW INDIA ASSURANCE CO. LTD.-MP | S.S.RAO |
| 80 | 779/2020 MACA/502/2020 | IFFCO TOKIO GENERAL INSURANCE CO.LTD.-MP | ANUPAM DASH |
| 81 | 780/2020 MACA/502/2020 | IFFCO TOKIO GENERAL INSURANCE CO.LTD.-MP | ANUPAM DASH |
| 82 | 781/2020 MACA/504/2020 | NATIONAL INSURANCE COMPANY LTD.-MP | ANUPAM DASH |
| 83 | 782/2020 MACA/505/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | B.N.UDGATA |
| 84 | 783/2020 MACA/505/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | B.N.UDGATA |
| 85 | 784/2020 MACA/505/2020 | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | B.N.UDGATA |
| 86 | 785/2020 MACA/506/2020 | NATIONAL INSURANCE CO.LTD-MP | B.N.UDGATA |
| 87 | 786/2020 MACA/506/2020 | NATIONAL INSURANCE CO.LTD-MP | B.N.UDGATA |
| 88 | 787/2020 MACA/387/2020 | THE DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO. LTD.-MP | GOPAT CHANDRA SAMANTRAY |
| 89 | 788/2020 | THE MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP | GOPAT CHANDRA SAMANTARAY |

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| 90 | MACA/348/2020 789/2020 | THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. MP | CEC SAMIN MRAY |
| 91 | MACA/347/2020 790/2020 | THE DIVISIONAL MANAGER, T.P. CELL, M/S. THE NEW INDIA ASSURANCE CO. LTD. MP | GOPAL SURENDRACAMIND MRAY |
| 92 | MACA/314/2020 814/2020 | SAUDAMINI MISHRA-MP | AUROVINDA MOHANTY |
| 93 | WA/39/2020 815/2020 | RESERVE BANK OF INDIA-MP | ASOK MOHANTY |
| 94 | WA/413/2020 816/2020 | STATE OF ODISHA-MP | SR.S.C. (S AND ME) |
| 95 | WA/414/2020 817/2020 | STATE OF ODISHA-MP | SR.S.C. (S AND ME) |
| 96 | WA/414/2020 818/2020 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 97 | WA/415/2020 819/2020 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 98 | WA/415/2020 820/2020 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 99 | 7567/2020 | BABULA DAS-MP | BISWABIHARI MOHANTY |
| 100 | WP(C)/16197/2020 7568/2020 | ASHOK KUMAR NAYAK-MP | BISWABIHARI MOHANTY |
| 101 | WP(C)/16198/2020 7569/2020 | DHIRENDRA KUMAR DAS-MP | BHABANI SANKAR DAS |
| 102 | WP(C)/16199/2020 7570/2020 | UDHAB MAJHI-MP | BISWABIHARI MOHANTY |
| 103 | WP(C)/16200/2020 7571/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 104 | WP(C)/11514/2020 7572/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 105 | WP(C)/11514/2020 7573/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 106 | WP(C)/11514/2020 7574/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 107 | WP(C)/11514/2020 7575/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 108 | WP(C)/11514/2020 7576/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 109 | WP(C)/11514/2020 7577/2020 | ODISHA ABHIBHABAK MAHASANGHA-MP | N.K.SAHU |
| 110 | 7578/2020 | SANTOSH KUMAR PAL-MP | R.K.BISOI |
| 111 | WP(C)/14925/2020 7579/2020 | SUMANTA RANJAN PANDA-MP | MOHENDRA KUMAR MOHAPATRO |
| 112 | WP(C)/16207/2020 7580/2020 | SUMANTA RANJAN PANDA-MP | MOHENDRA KUMAR MOHAPATRO |
| 113 | WP(C)/16210/2020 7581/2020 | DR.DIBAKAR SARANGI-MP | K.K.SWAIN |
| 114 | WP(C)/16212/2020 7582/2020 | DR.BIMAL CHARAN SWAIN-MP | K.K.SWAIN |
| 115 | WP(C)/16214/2020 7583/2020 | DR.RAJASHREE SWAIN-MP | TANMAY MISHRA |
| 116 | WP(C)/16217/2020 7584/2020 | AKSHAYA KUMAR TRIPATHY-MP | V.NARASINGH |
| 117 | WP(C)/16220/2020 7585/2020 | JAGATANAND MANGARAJ-MP | JAGABANDHU SAHU |
| 118 | WP(C)/16224/2020 7586/2020 | SURENDRA KUMAR BEHERA-MP | JAGABANDHU SAHU |
| 119 | WP(C)/16226/2020 7588/2020 | NARENDRA BISHI-MP | JAGABANDHU SAHU |
| 120 | WP(C)/16229/2020 7589/2020 | TRINATH SETHY-MP | DIPTI RANJAN BHOKTA |
| | WP(C)/16230/2020 | | |

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| 121 | 7590/2020 WP(C)/16231/2020 | BIJAYA KUMAR TIWARI-MP | JAGABANDHU SAHU |
| 122 | 7591/2020 WP(C)/16232/2020 | GUPTESWAR ROUT-MP | DIPTI RANJAN BHOKTA |
| 123 | 7592/2020 WP(C)/16233/2020 | ASKA COOPERATIVE CENTRAL BANK LTD.-MP | BAIDHAR SAHOO |
| 124 | 7593/2020 WP(C)/16235/2020 | ASKA COOPERATIVE CENTRAL BANK LTD.-MP | BAIDHAR SAHOO |
| 125 | 7594/2020 WP(C)/16236/2020 | ASKA COOPERATIVE CENTRAL BANK LTD.-MP | BAIDHAR SAHOO |
| 126 | 7595/2020 WP(C)/16237/2020 | KUARMUNDO FERRO PVT.LTD.-MP | NIRMAL CHANDRA MOHANTY |
| 127 | 7596/2020 WP(C)/18150/2018 | M/S.JINDAL INDIA THERMAL POWER LTD.-MP | M/S.SATYAJIT MOHANTY |
| 128 | 7597/2020 WP(C)/16239/2020 | RAJENDRA KUMAR PATTNAYAK, @ RANJENDRA PATTNAYAK | M.P.K.M.P.B.BAHALI |
| 129 | 7598/2020 WP(C)/16244/2020 | MADHUSUDAN PATRA-MP | KANANBALA ROY CHOUDHURY |
| 130 | 7599/2020 WP(C)/16128/2020 | PRATAP KUMAR SAMAL-MP | ALOK KU.MOHAPATRA |
| 131 | 7600/2020 WP(C)/16247/2020 | RAMESH CHANDRA TRIPATHY-MP | JANMENJAYA DASH |
| 132 | 7601/2020 WP(C)/6830/2019 | DEEPAK KUMAR NAYAK-MP | M/S.RAVISHANKAR SAMAL |
| 133 | 7602/2020 WP(C)/16254/2020 | KRIPA LUGUN-MP | SIDHARTHA DAS |
| 134 | 7603/2020 WP(C)/16256/2020 | PURUSHOTTAM SAHU-MP | SHASHANKA SHEKHAR PATRA |
| 135 | 7604/2020 WP(C)/9193/2020 | PRADEEP KUMAR SEN-MP | DIPTENDU SUNDAR RAY |
| 136 | 7605/2020 WP(C)/16268/2020 | HEMANTA KU.SAHU-MP | PRASANTA KUMAR NAYAK |
| 137 | 7606/2020 WP(C)/16271/2020 | MANOJ KUMAR CHOUDHURY-MP | BIRAJA PRASANNA SATAPATHY |
| 138 | 7607/2020 WP(C)/16273/2020 | SATYABADI SAHOO-MP | PRASANTA KUMAR NANDA |
| 139 | 7608/2020 WP(C)/16277/2020 | SARMISTHA KUMARI DEI-MP | PRASANTA KUMAR NANDA |
| 140 | 7609/2020 WP(C)/16279/2020 | GHASIA NANDA-MP | MANASH RANJAN NAYAK |
| 141 | 7611/2020 WP(C)/16281/2020 | UTKAL RETAILERS ASSOCIATION-MP | SOUMYA SWAROOP |
| 142 | 7612/2020 WP(C)/14278/2020 | CHANDRAKANTA MISHRA-MP | ASHOK PATTANAIAK |
| 143 | 7613/2020 WP(C)/14117/2020 | BALABHADRA ROUT-MP | ASHOK PATTANAIAK |
| 144 | 7614/2020 WP(C)/16283/2020 | BASNTA KUMAR ROUT-MP | TAPAN KUMAR BISWAL |
| 145 | 7616/2020 WP(C)/16284/2020 | LAXMIDHAR NAYAK-MP | TAPAN KUMAR BISWAL |
| 146 | 7617/2020 WP(C)/16167/2020 | M/S.LTB INFRACONSULTANTS PVT.LTD-MP | IPSIT AUROBINDO ACHARYA |
| 147 | 7618/2020 WP(C)/16287/2020 | MD.SAKIR HUSSAIN-MP | TAPAN KUMAR BISWAL |
| 148 | 7619/2020 WP(C)/14053/2020 | M/S.RAM KUMAR AGRAWAL ENGINEERS PVT LTD-MP | PRABODHA CH. NAYAK |
| 149 | 7620/2020 WP(C)/16295/2020 | PRAVAT RANJAN BEURA-MP | SUPRIYA PATRA |
| 150 | 7621/2020 WP(C)/16297/2020 | SHIV RANAJN DE-MP | SUPRIYA PATRA |
| 151 | 7622/2020 WP(C)/16304/2020 | RANJAN KUMAR BEHERA-MP | HEMANTA KUMAR RATSINGH |
| 152 | 7624/2020 | RABINARAYAN BEHERA-MP | HEMANTA KUMAR RATSINGH |

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| 153 | WP(C)/16307/2020 7626/2020 | CHITRASEN SWAIN-MP | HEMANTA KUMAR RATSINGH |
| 154 | WP(C)/16308/2020 7627/2020 | ASHES KUMAR NANDA-MP | HEMANTA KUMAR RATSINGH |
| 155 | WP(C)/16309/2020 7628/2020 | BANAMALI MALLICK-MP | HEMANTA KUMAR RATSINGH |
| 156 | WP(C)/16310/2020 7629/2020 | RAJESH RATHA-MP | ANJAN KUMAR BISWAL |
| 157 | WP(C)/16311/2020 7630/2020 | RABINARAYAN BEHERA-MP | HEMANTA KUMAR RATSINGH |
| 158 | WP(C)/16312/2020 7631/2020 | JAYAKRISHNA RATHA-MP | ANJAN KUMAR BISWAL |
| 159 | WP(C)/16313/2020 7632/2020 | BHUPATI CHARAN PARID-MP | M/S.BUDHADEV ROUTRAY |
| 160 | WP(C)/21747/2012 7633/2020 | PRASANNA KUMAR MAJHI-MP | ANJAN KUMAR BISWAL |
| 161 | WP(C)/16314/2020 7634/2020 | BHUPATI CHARAN PARID-MP | M/S.BUDHADEV ROUTRAY |
| 162 | WP(C)/21747/2012 7635/2020 | SAUDAMINI RATH-MP | NIRANJAN LENKA |
| 163 | WP(C)/16315/2020 7636/2020 | PUSPALATA KISHAN-MP | RANJIT SAMAL |
| 164 | WP(C)/16320/2020 7637/2020 | PUSPALATA KISHAN-MP | RANJIT SAMAL |
| 165 | WP(C)/16320/2020 7638/2020 | MANORAMA BEHERA-MP | DEEPALI MAHAPATRA |
| 166 | WP(C)/15215/2020 7639/2020 | SMRUTINANDA MAHARANA-MP | BIPLAB MOHANTY |
| 167 | WP(C)/16321/2020 7640/2020 | ANIMA PALLAI-MP | PRAFULLA KUMAR RATH |
| 168 | WP(C)/16323/2020 7643/2020 | SUSHANTA KABI-MP | PRAFULLA KUMAR RATH |
| 169 | WP(C)/16326/2020 7644/2020 | PUSPANJALI ROUTRAY-MP | PRAFULLA KUMAR RATH |
| 170 | WP(C)/16327/2020 7645/2020 | BHABESH CHANDRA MISHRA-MP | PRAFULLA KUMAR RATH |
| 171 | WP(C)/16332/2020 7646/2020 | SUJATA PALLAI-MP | PRAFULLA KUMAR RATH |
| 172 | WP(C)/16334/2020 7647/2020 | BIJAY KUMAR GHADEI-MP | PRAFULLA KUMAR RATH |
| 173 | WP(C)/16336/2020 7648/2020 | CHANDRAKANTA KUNWAR-MP | PRAFULLA KUMAR RATH |
| 174 | WP(C)/16339/2020 7649/2020 | SUDHANIDHI PANDA-MP | PRAFULLA KUMAR RATH |
| 175 | WP(C)/16341/2020 7650/2020 | ASHOK KUMAR SAMAL-MP | PRAFULLA KUMAR RATH |
| 176 | WP(C)/16344/2020 7651/2020 | AMAR KUMAR SAHU-MP | PRAFULLA KUMAR RATH |
| 177 | WP(C)/16347/2020 7652/2020 | K.PRATAP KUMAR SAHU-MP | PRAFULLA KUMAR RATH |
| 178 | WP(C)/16349/2020 7653/2020 | DEEPAK KUMAR SAHU-MP | PRAFULLA KUMAR RATH |
| 179 | WP(C)/16352/2020 7654/2020 | MANOJ KUMAR NANDA-MP | PRAFULLA KUMAR RATH |
| 180 | WP(C)/16354/2020 7655/2020 | KHAGESWAR ROUT-MP | PRAFULLA KUMAR RATH |
| 181 | WP(C)/16357/2020 7656/2020 | DEBASIS JENA-MP | PRAFULLA KUMAR RATH |
| 182 | WP(C)/16358/2020 7657/2020 | ABHAYA KUMAR DAS-MP | PRAFULLA KUMAR RATH |
| 183 | WP(C)/16359/2020 7658/2020 | AJAYA KUMAR DAS-MP | PRAFULLA KUMAR RATH |
| | WP(C)/16361/2020 | | |

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| 184 | 7659/2020 WP(C)/16363/2020 | ASIT KUMAR DAS-MP | PRAFULLA KUMAR RATH |
| 185 | 7660/2020 WP(C)/16365/2020 | VIVEK KUMAR SAHU-MP | PRAFULLA KUMAR RATH |
| 186 | 7661/2020 WP(C)/16366/2020 | HEMANTA KUMAR SAHU-MP | PRAFULLA KUMAR RATH |
| 187 | 7662/2020 WP(C)/16367/2020 | MANOJ KUMAR PANIGRAHI-MP | PRAFULLA KUMAR RATH |
| 188 | 7663/2020 WP(C)/16368/2020 | JAMPANA LAXMI-MP | PRAFULLA KUMAR RATH |
| 189 | 7664/2020 WP(C)/16369/2020 | RAMAKANTA PRADHAN-MP | PRAFULLA KUMAR RATH |
| 190 | 7665/2020 WP(C)/15424/2020 | BABUL MALLICK-MP | JITENDRA KUMAR DIGAL |
| 191 | 7666/2020 WP(C)/16376/2020 | STEEL AUTHORITY OF INDIA LTD.-MP | JAGANATH PATNAIK |
| 192 | 7667/2020 WP(C)/16376/2020 | STEEL AUTHORITY OF INDIA LTD.-MP | JAGANATH PATNAIK |
| 193 | 7668/2020 WP(C)/16379/2020 | BUS SYNDICATE, BHADRAK-MP | N.K.SAHU |
| 194 | 7669/2020 WP(C)/16380/2020 | M/S.B.RAMANAIAH CONSTRUCTIONS-MP | M/S.BIBEKANANDA BHUYAN |
| 195 | 7670/2020 WP(C)/16387/2020 | MANOJ KUMAR SAHOO-MP | BIRAJA PRASANNA DAS |
| 196 | 7671/2020 WP(C)/16390/2020 | GITANJALI JENA-MP | S.ROUT |
| 197 | 7672/2020 WP(C)/16395/2020 | KANHU CHARAN PRADHAN-MP | BIRAJA PRASANNA DAS |
| 198 | 7673/2020 WP(C)/15253/2020 | JYOTIRANJAN MOHAPATRA-MP | AKSHAYA KUMAR PANDEY |
| 199 | 7674/2020 WP(C)/16400/2020 | GOLAKA BIHARI PATTANAIAK-MP | BIRAJA PRASANNA DAS |
| 200 | 7675/2020 WP(C)/16404/2020 | PRAKASH CHANDRA PRADHAN-MP | BIRAJA PRASANNA DAS |
| 201 | 7676/2020 WP(C)/16406/2020 | BIBEKANANDA PRADHAN-MP | BIRAJA PRASANNA DAS |
| 202 | 410/2020 CMP/405/2020 | BHAGABAN CHANDRA JENA-MP | |
| 203 | 411/2020 CMP/196/2020 | BABAJI MOHARANA-MP | |
| 204 | 504/2020 FAO/225/2017 | AUTHORISED SIGNATORY,MAGMA HDI G.I.CO.LTD.-MP | |
| 205 | 505/2020 FAO/107/2020 | LEGAL MANAGER, M/S. HDFC ERGO G.I.CO. LTD.-MP | |
| 206 | 627/2020 ABLAPL/4368/2020 | KRUSHNA MAJHI-MP | |
| 207 | 628/2020 ABLAPL/2106/2020 | KALIA SETHI-MP | |
| 208 | 629/2020 ABLAPL/18422/2019 | LAKI @ SATYANARAYAN JENA-MP | |
| 209 | 630/2020 ABLAPL/9109/2019 | GUNIA CHHOTARAY@PRABHAT KUMAR CHHOTARAY-MP | |
| 210 | 631/2020 ABLAPL/1144/2020 | RAJENDRA KUMAR PATRA-MP | |
| 211 | 632/2020 ABLAPL/6805/2020 | VIVEKANANDA @ VIVEK JENA-MP | |
| 212 | 633/2020 ABLAPL/6101/2020 | SK TANBEER ALLI @ MD TANBEER-MP | |
| 213 | 634/2020 ABLAPL/5945/2020 | BABU @ RABINARAYAN MOHAPATRA-MP | |
| 214 | 711/2020 CRLMC/744/2020 | SANJAYA PRADHAN-MP | |
| 215 | 758/2020 | S.LALIT RAO @ RAKI-MP | |

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| 216 | CRLA/267/2020 7587/2020 WP(C)/11113/2020 | M/S.BALASORE ALLOYS LTD-MP |
| 217 | 7610/2020 WP(C)/15660/2015 | PRADIP KU.RAHA-MP |
| 218 | 7615/2020 WP(C)/25950/2017 | DR.NACHIKETA DAS-MP |
| 219 | 7623/2020 WP(C)/21008/2019 | MAN MOHAN MOHANTY-MP |
| 220 | 7625/2020 WP(C)/15643/2020 | KANHU CHARAN DAS-MP |
| 221 | 7641/2020 WP(C)/1712/2020 | SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE-MP |
| 222 | 7642/2020 WP(C)/1604/2020 | M/S.B.D. COMPANY PROPRIETORSHIP FIRM-MP |